

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III
Para 4.7 Decision

Meeting No. 11/82/2016 of 2016-17 dated 07.09.2016 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 07.09.2016 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 10/82 held 23.08.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 11/82-ALC4/2016 **MEETING DATE** : 07.09.2016

1	Case No.: 67/23/83-ALC1/2012	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/83/050/00467/AM13/	RLA File :07/24/040/00154/AM13/	Lic.No/Date:0710089457 04.07.2012	Defer Date: 16.11.2016
	Decision :Deferred for want of comments from DoP.			

2	Case No.: 30/7/82-ALC4/2016	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00204/AM17/	RLA File :22/24/040/00069/AM14/	Lic.No/Date:2210014463 20.12.2013	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

3	Case No.: 52/6/82-ALC4/2014	Party Name:UPL LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date: 16.11.2016

	Decision :Deferred.
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4	Case No.:88/6/82-ALC4/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00490/AM15/	RLA File :03/95/040/00033/AM15/	Lic.No/Date:0310782129 20.05.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

5	Case No.:61/4/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

6	Case No.:73/9/82-ALC4/2014	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

7	Case No.:79/9/82-ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00876/AM15/	RLA File :03/95/040/00337/AM15/	Lic.No/Date:0310787073 18.07.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

8	Case No.:41/8/82-ALC4/2014	Party Name:R L FINE CHEM	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00705/AM15/	RLA File :07/24/040/00130/AM15/	Lic.No/Date:0710105883 18.07.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/326/2013-PI(Norms) dated 26.09.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

9	Case No.:396/5/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00536/AM16/	RLA File :17/24/040/00047/AM15/	Lic.No/Date:1710005887 24.07.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

10	Case No.:63/8/82-ALC4/2014	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00727/AM15/	RLA File :07/24/040/00148/AM15/	Lic.No/Date:0710106181 25.07.2014	Defer Date: 16.11.2016

	Decision : The committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/107/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes and deferred the case.		
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11	Case No.:32/9/82-ALC4/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.19/82 dated 18.03.2015 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

12	Case No.:8/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

13	Case No.:49/9/82-ALC4/2014	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00846/AM15/	RLA File :04/24/040/00106/AM15/	Lic.No/Date:0410159125 01.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat based on the earlier decision taken by NC in its meeting No.10/82 dated 05.06.2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

14	Case No.:31/9/82-ALC4/2014	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

15	Case No.:2/14/82-ALC4/2015	Party Name:SHREE SHIVSHANKAR DRUGS & PHARMACEUTICALS P. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01138/AM16/	RLA File :03/95/040/00425/AM15/	Lic.No/Date:0310788055 14.08.2014	Defer Date: 16.11.2016
	Decision : Deferred for want of comment from DoP.			

16	Case No.:48/5/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00188/AM16/	RLA File :09/24/040/00260/AM15/	Lic.No/Date:0910060860 18.08.2014	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.03/82 dated 12.05.2016 is awaited. The Committee accordingly decided to await the reply from			

	the firm and deferred the case.
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17	Case No.:215/13/82-ALC4/2014	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01218/AM15/	RLA File :03/94/040/00358/AM15/	Lic.No/Date:0310788338 25.08.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

18	Case No.:377/5/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00517/AM16/	RLA File :03/94/040/00493/AM15/	Lic.No/Date:0310788472 27.08.2014	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

19	Case No.:224/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

20	Case No.:225/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

21	Case No.:262/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01265/AM15/	RLA File :03/94/040/00971/AM14/	Lic.No/Date:0310788560 01.09.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

22	Case No.:223/13/82-ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

23	Case No.:3/7/82-ALC4/2014	Party Name:S V CHEM INTERMEDIATES P LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00647/AM15/	RLA File :04/24/040/00139/AM15/	Lic.No/Date:0410159328 02.09.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

24	Case No.:400/5/82-	Party Name:YASH	Meet No/Date:11/82-	Status:Deferred
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	ALC4/2015	RASAYAN & CHEMICALS	ALC4/2016 07.09.2016	
	HQ File :01/82/050/00540/AM16/	RLA File :34/24/040/00120/AM15/	Lic.No/Date:3410040554 15.09.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

25	Case No.:12/15/82- ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01299/AM15/	RLA File :03/94/040/00460/AM15/	Lic.No/Date:0310789265 16.09.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

26	Case No.:15/13/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

27	Case No.:19/1/82- ALC4/2015	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

28	Case No.:29/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

29	Case No.:124/13/82- ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.03/82 dated 12.05.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

30	Case No.:198/5/82- ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

31	Case No.:126/8/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00922/AM16/	RLA File :03/94/040/00710/AM15/	Lic.No/Date:0310791177 18.11.2014	Defer Date: 16.11.2016
Decision :Deferred.				

32	Case No.:43/18/82- ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date: 16.11.2016
Decision :Deferred.				

33	Case No.:145/5/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00285/AM16/	RLA File :03/94/040/00877/AM15/	Lic.No/Date:0310792112 17.12.2014	Defer Date: 16.11.2016
Decision :Deferred.				

34	Case No.:127/5/82- ALC4/2015	Party Name:EMAMI LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00267/AM16/	RLA File :02/24/040/00183/AM15/	Lic.No/Date:0210205355 18.12.2014	Defer Date: 16.11.2016
Decision :Deferred for want of comments from MSME.				

35	Case No.:136/5/82- ALC4/2015	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00276/AM16/	RLA File :03/94/040/00843/AM15/	Lic.No/Date:0310792314 23.12.2014	Defer Date:
Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.34/82 dated 23.11.2010, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

36	Case No.:221/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00361/AM16/	RLA File :09/24/040/00537/AM15/	Lic.No/Date:0910061442 23.12.2014	Defer Date: 16.11.2016
Decision :Deferred				

37	Case No.:114/5/82- ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00254/AM16/	RLA File :03/95/040/00756/AM15/	Lic.No/Date:0310792363 24.12.2014	Defer Date: 16.11.2016
Decision : Copy of application has been sent to MSME for comments. The Committee decided await the reply and deferred the case.				

38	Case No.:218/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00358/AM16/	RLA File :09/24/040/00552/AM15/	Lic.No/Date:0910061462 29.12.2014	Defer Date: 16.11.2016
	Decision :Deferred.			

39	Case No.:99/18/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01465/AM15/	RLA File :07/24/040/00302/AM15/	Lic.No/Date:0710107307 30.12.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

40	Case No.:111/18/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01477/AM15/	RLA File :07/24/040/00307/AM15/	Lic.No/Date:0710107306 30.12.2014	Defer Date: 16.11.2016
	Decision : Deferred.			

41	Case No.:45/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

42	Case No.:102/5/82-ALC4/2015	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00242/AM16/	RLA File :03/94/040/00836/AM15/	Lic.No/Date:0310792635 07.01.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

43	Case No.:74/5/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00214/AM16/	RLA File :03/95/040/00833/AM15/	Lic.No/Date:0310792647 07.01.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

44	Case No.:149/5/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

45	Case No.:219/5/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS &	Meet No/Date:11/82-ALC4/2016	Status:Deferred
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		INDUSTRIES LIMITED	07.09.2016	
	HQ File :01/82/050/00359/AM16/	RLA File :09/24/040/00549/AM15/	Lic.No/Date:0910061517 09.01.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

46	Case No.:112/5/82- ALC4/2015	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that an investigation in the matter is under process. The Committee accordingly, decided to defer the case.			

47	Case No.:88/5/82- ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from AYUSH			

48	Case No.:138/8/82- ALC4/2015	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date: 16.11.2016
	Decision : Information called for from the firm in NC meeting No.18/82 dated 10.02.2016 is awaited. The committee decided to await the reply and deferred the case.			

49	Case No.:275/5/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00415/AM16/	RLA File :03/94/040/00930/AM15/	Lic.No/Date:0310793539 03.02.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

50	Case No.:133/7/82- ALC4/2016	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00307/AM17/	RLA File :03/95/040/00911/AM15/	Lic.No/Date:0310793837 12.02.2015	Defer Date: 16.11.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The committee decided to await the reply and deferred the case.			

51	Case No.:285/5/82- ALC4/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00425/AM16/	RLA File :03/94/040/01092/AM15/	Lic.No/Date:0310793985 19.02.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

52	Case No.:279/5/82- ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:11/82- ALC4/2016	Status:Deferred
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			07.09.2016	
	HQ File :01/82/050/00419/AM16/	RLA File :03/94/040/01088/AM15/	Lic.No/Date:0310793983 19.02.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

53	Case No.:288/5/82- ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00428/AM16/	RLA File :03/94/040/01089/AM15/	Lic.No/Date:0310793982 19.02.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

54	Case No.:335/5/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00475/AM16/	RLA File :03/95/040/00978/AM15/	Lic.No/Date:0310794038 20.02.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

55	Case No.:334/5/82- ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00474/AM16/	RLA File :03/95/040/00862/AM15/	Lic.No/Date:0310794100 24.02.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

56	Case No.:309/5/82- ALC4/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00449/AM16/	RLA File :08/24/040/00417/AM15/	Lic.No/Date:0810134670 25.02.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

57	Case No.:273/5/82- ALC4/2015	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00413/AM16/	RLA File :03/94/040/01055/AM15/	Lic.No/Date:0310794262 27.02.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT.			

58	Case No.:452/5/82- ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00592/AM16/	RLA File :03/94/040/01091/AM15/	Lic.No/Date:0310794261 27.02.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

59	Case No.:295/5/82- ALC4/2015	Party Name:PROLIFE INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00435/AM16/	RLA File :08/24/040/00395/AM15/	Lic.No/Date:0810134703 03.03.2015	Defer Date: 16.11.2016

	Decision : Deferred.		
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60	Case No.:303/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00443/AM16/	RLA File :08/24/040/00422/AM15/	Lic.No/Date:0810134739 05.03.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

61	Case No.:402/5/82-ALC4/2015	Party Name:POLYDRUG LABORATORIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/00542/AM16/	RLA File :03/95/040/01024/AM15/	Lic.No/Date:0310794467 10.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/418/2015-PI(Norms) dated October 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

62	Case No.:300/5/82-ALC4/2015	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00440/AM16/	RLA File :08/24/040/00448/AM15/	Lic.No/Date:0810134768 11.03.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

63	Case No.:447/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date: 16.11.2016
	Decision : Copy of application has been sent to DoP for comments.			

64	Case No.:45/4/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

65	Case No.:291/5/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00431/AM16/	RLA File :05/23/040/00544/AM15/	Lic.No/Date:0510393616 18.03.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

66	Case No.:183/5/82-ALC4/2015	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310794811	Defer Date:

	:01/82/050/00323/AM16/	:03/95/040/00964/AM15/	23.03.2015	16.11.2016
	Decision :Deferred.			

67	Case No.:29/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00169/AM16/	RLA File :08/24/040/00483/AM15/	Lic.No/Date:0810134917 25.03.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

68	Case No.:26/5/82-ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

69	Case No.:35/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00175/AM16/	RLA File :09/24/040/00739/AM15/	Lic.No/Date:0910061891 17.04.2015	Defer Date: 16.11.2016
	Decision : Copy of application has been sent to DoP.			

70	Case No.:132/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date: 16.11.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			

71	Case No.:40/8/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00836/AM16/	RLA File :09/24/040/00042/AM16/	Lic.No/Date:0910061937 27.04.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

72	Case No.:174/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00314/AM16/	RLA File :07/24/040/00393/AM15/	Lic.No/Date:0710108142 01.05.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

73	Case No.:176/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00316/AM16/	RLA File :07/24/040/00389/AM15/	Lic.No/Date:0710108141 01.05.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

74	Case No.:177/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00317/AM16/	RLA File :07/24/040/00390/AM15/	Lic.No/Date:0710108143 01.05.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

75	Case No.:75/8/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly deferred the case.			

76	Case No.:65/8/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00861/AM16/	RLA File :09/24/040/00052/AM16/	Lic.No/Date:0910061973 06.05.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

77	Case No.:7/5/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00147/AM16/	RLA File :05/23/040/00037/AM16/	Lic.No/Date:0510394177 08.05.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

78	Case No.:97/8/82-ALC4/2015	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

79	Case No.:45/8/82-ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00841/AM16/	RLA File :05/24/040/00073/AM16/	Lic.No/Date:0510394342 25.05.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly deferred the case.			

80	Case No.:86/8/82-	Party Name:VIVIMED LABS	Meet No/Date:11/82-	Status:Deferred
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	ALC4/2015	LIMITED	ALC4/2016 07.09.2016	
	HQ File :01/82/050/00882/AM16/	RLA File :09/24/040/00131/AM16/	Lic.No/Date:0910062091 29.05.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

81	Case No.:187/7/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

82	Case No.:121/8/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00917/AM16/	RLA File :03/95/040/00190/AM16/	Lic.No/Date:0310796766 23.06.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

83	Case No.:41/7/82- ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00215/AM17/	RLA File :34/24/040/00082/AM16/	Lic.No/Date:3410041319 24.06.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

84	Case No.:89/7/82- ALC4/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

85	Case No.:97/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01233/AM16/	RLA File :09/24/040/00186/AM16/	Lic.No/Date:0910062271 01.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

86	Case No.:109/14/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01245/AM16/	RLA File :09/24/040/00195/AM16/	Lic.No/Date:0910062283 02.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

87	Case No.:54/8/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510394862	Defer Date:

	:01/82/050/00850/AM16/	:05/23/040/00150/AM16/	09.07.2015	16.11.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

88	Case No.:50/8/82-ALC4/2015	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

89	Case No.:54/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

90	Case No.:59/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

91	Case No.:41/14/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01177/AM16/	RLA File :34/24/040/00031/AM16/	Lic.No/Date:3410041376 15.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

92	Case No.:49/8/82-ALC4/2015	Party Name:M.L.A. INDUSTRIES	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

93	Case No.:120/8/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00916/AM16/	RLA File :03/95/040/00304/AM16/	Lic.No/Date:0310797293 16.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

94	Case No.:49/14/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01185/AM16/	RLA File :09/24/040/00205/AM16/	Lic.No/Date:0910062344 17.07.2015	Defer Date: 16.11.2016
Decision :Deferred.				

95	Case No.:39/14/82- ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01175/AM16/	RLA File :05/23/040/00165/AM16/	Lic.No/Date:0510395004 20.07.2015	Defer Date: 16.11.2016
Decision : The Committee noted that information has been called for from the firm in NC meeting No.07 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.				

96	Case No.:21/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01341/AM16/	RLA File :09/24/040/00223/AM16/	Lic.No/Date:0910062361 22.07.2015	Defer Date: 16.11.2016
Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.				

97	Case No.:149/14/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01285/AM16/	RLA File :09/24/040/00230/AM16/	Lic.No/Date:0910062365 23.07.2015	Defer Date: 16.11.2016
Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.				

98	Case No.:1/10/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00957/AM16/	RLA File :09/24/040/00211/AM16/	Lic.No/Date:0910062393 28.07.2015	Defer Date: 16.11.2016
Decision :Deferred.				

99	Case No.:170/14/82- ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/01306/AM16/	RLA File :13/24/040/00015/AM16/	Lic.No/Date:1310047932 29.07.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.15022/6/2010-Ch-II dated 10.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

100	Case No.:131/14/82-	Party Name:SALICYLATES	Meet No/Date:11/82-	Status:Deferred
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	ALC4/2015	& CHEMICALS PRIVATE LIMITED	ALC4/2016 07.09.2016	
	HQ File :01/82/050/01267/AM16/	RLA File :09/24/040/00212/AM16/	Lic.No/Date:0910062413 30.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

101	Case No.:60/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01196/AM16/	RLA File :09/24/040/00256/AM16/	Lic.No/Date:0910062418 31.07.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

102	Case No.:84/1/82- ALC1/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01858/AM16/	RLA File :08/91/040/00210/AM16/	Lic.No/Date:0810135770 03.08.2015	Defer Date: 16.11.2016
	Decision :Deferred for want of comments from DoP.			

103	Case No.:169/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01305/AM16/	RLA File :31/83/040/00018/AM16/	Lic.No/Date:3110065573 03.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

104	Case No.:17/8/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00813/AM16/	RLA File :09/24/040/00251/AM16/	Lic.No/Date:0910062426 03.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

105	Case No.:168/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01304/AM16/	RLA File :31/83/040/00024/AM16/	Lic.No/Date:3110065579 04.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

106	Case No.:18/14/82- ALC4/2015	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01154/AM16/	RLA File :03/95/040/00317/AM16/	Lic.No/Date:0310798039 10.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

107	Case No.:115/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/01435/AM16/	RLA File :03/95/040/00164/AM16/	Lic.No/Date:0310798051 10.08.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

108	Case No.:23/8/82- ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00819/AM16/	RLA File :09/24/040/00091/AM16/	Lic.No/Date:0910062478 11.08.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

109	Case No.:155/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01291/AM16/	RLA File :05/24/040/00237/AM16/	Lic.No/Date:0510395271 11.08.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

110	Case No.:11/18/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01476/AM16/	RLA File :03/95/040/00327/AM16/	Lic.No/Date:0310798117 13.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

111	Case No.:34/14/82- ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date: 16.11.2016
	Decision :Deferred for want of comments from DoP.			

112	Case No.:99/14/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01235/AM16/	RLA File :09/24/040/00231/AM16/	Lic.No/Date:0910062516 18.08.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.20/82 dated 09.03.2016 is awaited. The Committee decided to await the reply and deferred the case.			

113	Case No.:56/13/82- ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01019/AM16/	RLA File :05/24/040/00183/AM16/	Lic.No/Date:0510395354 18.08.2015	Defer Date: 16.11.2016

	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.		
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114	Case No.: 154/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01290/AM16/	RLA File :05/24/040/00381/AM15/	Lic.No/Date:0510395357 19.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

115	Case No.: 68/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01204/AM16/	RLA File :09/24/040/00368/AM15/	Lic.No/Date:0910062518 19.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

116	Case No.: 24/14/82- ALC4/2015	Party Name:SHUBHAM SPECIALTY PRODUCTS	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01160/AM16/	RLA File :03/95/040/00348/AM16/	Lic.No/Date:0310798516 27.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

117	Case No.: 82/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01218/AM16/	RLA File :05/24/040/00233/AM16/	Lic.No/Date:0510395480 31.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

118	Case No.: 89/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01225/AM16/	RLA File :05/24/040/00224/AM16/	Lic.No/Date:0510395479 31.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

119	Case No.: 94/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01230/AM16/	RLA File :05/24/040/00202/AM16/	Lic.No/Date:0510395481 31.08.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

120	Case No.: 116/16/82- ALC4/2015	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT.			

121	Case No.: 93/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01229/AM16/	RLA File :05/24/040/00244/AM16/	Lic.No/Date:0510395493 01.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

122	Case No.: 124/7/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00298/AM17/	RLA File :03/94/040/00424/AM16/	Lic.No/Date:0310798671 04.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

123	Case No.: 59/11/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00593/AM17/	RLA File :52/24/040/00040/AM16/	Lic.No/Date:5210041626 04.09.2015	Defer Date:
	Decision :Deferred.			

124	Case No.: 141/14/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01277/AM16/	RLA File :17/24/040/00050/AM16/	Lic.No/Date:1710006170 04.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

125	Case No.: 52/14/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01188/AM16/	RLA File :09/24/040/00323/AM16/	Lic.No/Date:0910062554 04.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

126	Case No.: 56/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01192/AM16/	RLA File :09/24/040/00134/AM16/	Lic.No/Date:0910062560 08.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

127	Case No.: 124/16/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/01444/AM16/	RLA File :03/94/040/00399/AM16/	Lic.No/Date:0310798771 09.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

128	Case No.:46/14/82- ALC4/2015	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01182/AM16/	RLA File :56/24/040/00005/AM16/	Lic.No/Date:5610004674 09.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

129	Case No.:53/14/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01189/AM16/	RLA File :09/24/040/00315/AM16/	Lic.No/Date:0910062581 09.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

130	Case No.:157/14/82- ALC4/2015	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

131	Case No.:9/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01329/AM16/	RLA File :09/24/040/00328/AM16/	Lic.No/Date:0910062593 11.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

132	Case No.:56/16/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01376/AM16/	RLA File :03/94/040/00435/AM16/	Lic.No/Date:0310798876 14.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

133	Case No.:8/14/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01144/AM16/	RLA File :03/95/040/00343/AM16/	Lic.No/Date:0310798846 14.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

134	Case No.:110/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE	Meet No/Date:11/82- ALC4/2016	Status:Deferred
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		LIMITED	07.09.2016	
	HQ File :01/82/050/01246/AM16/	RLA File :09/24/040/00305/AM16/	Lic.No/Date:0910062601 14.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

135	Case No.:134/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01270/AM16/	RLA File :09/24/040/00273/AM16/	Lic.No/Date:0910062602 14.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

136	Case No.:7/14/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01143/AM16/	RLA File :03/95/040/00426/AM16/	Lic.No/Date:0310798872 14.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

137	Case No.:74/14/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01210/AM16/	RLA File :34/24/040/00120/AM16/	Lic.No/Date:3410041510 15.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

138	Case No.:15/14/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01151/AM16/	RLA File :03/95/040/00360/AM16/	Lic.No/Date:0310798909 15.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

139	Case No.:9/14/82- ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01145/AM16/	RLA File :03/95/040/00434/AM16/	Lic.No/Date:0310798944 16.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

140	Case No.:124/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01260/AM16/	RLA File :09/24/040/00355/AM16/	Lic.No/Date:0910062622 16.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

141	Case No.:35/16/82- ALC4/2015	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/01355/AM16/	RLA File :03/94/040/00415/AM16/	Lic.No/Date:0310798977 21.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

142	Case No.:34/16/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01354/AM16/	RLA File :03/94/040/00472/AM16/	Lic.No/Date:0310798979 21.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

143	Case No.:64/21/82- ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01769/AM16/	RLA File :08/24/040/00137/AM16/	Lic.No/Date:0810136085 22.09.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

144	Case No.:64/14/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01200/AM16/	RLA File :09/24/040/00375/AM16/	Lic.No/Date:0910062644 22.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.20/82 dated 09.03.2016 is awaited. The Committee decided to await the reply and deferred the case.			

145	Case No.:117/14/82- ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01253/AM16/	RLA File :04/24/040/00140/AM16/	Lic.No/Date:0410161044 22.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

146	Case No.:103/14/82- ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01239/AM16/	RLA File :09/24/040/00362/AM16/	Lic.No/Date:0910062635 22.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03/82 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

147	Case No.:25/20/82- ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/01608/AM16/	RLA File :13/24/040/00027/AM16/	Lic.No/Date:1310047981 23.09.2015	Defer Date: 16.11.2016

	Decision : The Committee decided to call for copy of DML based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/843/2015-PI(Norms) dated 06.09.2016 , uploaded at the end of these and deferred the case.		
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148	Case No.: 106/14/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01242/AM16/	RLA File :09/24/040/00373/AM16/	Lic.No/Date:0910062649 23.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

149	Case No.: 91/14/82- ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01227/AM16/	RLA File :22/21/040/00029/AM16/	Lic.No/Date:2210015316 24.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

150	Case No.: 86/14/82- ALC4/2015	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.09/82 dated 10.08.2016 is awaited. The Committee decided to await the reply and deferred the case.			

151	Case No.: 8/16/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01328/AM16/	RLA File :09/24/040/00294/AM16/	Lic.No/Date:0910062666 28.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

152	Case No.: 79/14/82- ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT.			

153	Case No.: 69/16/82- ALC4/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01389/AM16/	RLA File :03/95/040/00350/AM15/	Lic.No/Date:0310799113 30.09.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

154	Case No.: 43/16/82- ALC4/2015	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01363/AM16/	RLA File :03/94/040/00423/AM16/	Lic.No/Date:0310799184 05.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

155	Case No.: 67/16/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01387/AM16/	RLA File :03/95/040/00485/AM16/	Lic.No/Date:0310799241 06.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

156	Case No.: 139/14/82- ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01275/AM16/	RLA File :34/24/040/00178/AM16/	Lic.No/Date:3410041581 08.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

157	Case No.: 126/16/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01446/AM16/	RLA File :03/95/040/00445/AM16/	Lic.No/Date:0310799287 08.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

158	Case No.: 61/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01381/AM16/	RLA File :03/95/040/00483/AM16/	Lic.No/Date:0310799284 08.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

159	Case No.: 62/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01382/AM16/	RLA File :03/95/040/00491/AM16/	Lic.No/Date:0310799292 08.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

160	Case No.: 17/16/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01337/AM16/	RLA File :09/24/040/00402/AM16/	Lic.No/Date:0910062693 08.10.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

161	Case No.: 164/14/82- ALC4/2015	Party Name:AASHA BIOCHEM	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

162	Case No.: 140/14/82- ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01276/AM16/	RLA File :34/24/040/00175/AM16/	Lic.No/Date:3410041586 12.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

163	Case No.: 58/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/01378/AM16/	RLA File :03/94/040/00497/AM16/	Lic.No/Date:0310799433 14.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/783/2015-PI(Norms) dated 22 nd August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

164	Case No.: 132/14/82- ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01268/AM16/	RLA File :34/24/040/00180/AM16/	Lic.No/Date:3410041592 14.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

165	Case No.: 60/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/01380/AM16/	RLA File :03/94/040/00486/AM16/	Lic.No/Date:0310799460 15.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/783/2015-PI(Norms) dated 14.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

166	Case No.: 92/16/82- ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01412/AM16/	RLA File :34/24/040/00185/AM16/	Lic.No/Date:3410041600 15.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

167	Case No.: 72/16/82-	Party Name:STERLING	Meet No/Date:11/82-	Status:Deferred
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	ALC4/2015	AUXILIARIES PVT LTD	ALC4/2016 07.09.2016	
	HQ File :01/82/050/01392/AM16/	RLA File :03/95/040/00102/AM16/	Lic.No/Date:0310799579 21.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

168	Case No.:73/16/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01393/AM16/	RLA File :03/95/040/00087/AM16/	Lic.No/Date:0310799578 21.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

169	Case No.:29/16/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01349/AM16/	RLA File :09/24/040/00379/AM16/	Lic.No/Date:0910062768 23.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

170	Case No.:30/16/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01350/AM16/	RLA File :09/24/040/00383/AM16/	Lic.No/Date:0910062767 23.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

171	Case No.:129/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01449/AM16/	RLA File :03/95/040/00505/AM16/	Lic.No/Date:0310799628 23.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

172	Case No.:161/14/82- ALC4/2015	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01297/AM16/	RLA File :03/94/040/01226/AM15/	Lic.No/Date:0310799680 26.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

173	Case No.:78/16/82- ALC4/2015	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01398/AM16/	RLA File :03/95/040/00777/AM15/	Lic.No/Date:0310799666 26.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

174	Case No.:53/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310799675	Defer Date:

	:01/82/050/01636/AM16/	:03/95/040/00529/AM16/	26.10.2015	16.11.2016
	Decision :Deferred.			

175	Case No.:93/16/82-ALC4/2015	Party Name:JAINEX SPECIALITY CHEMICAL	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01413/AM16/	RLA File :34/24/040/00196/AM16/	Lic.No/Date:3410041626 28.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

176	Case No.:31/16/82-ALC4/2015	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01351/AM16/	RLA File :09/24/040/00423/AM16/	Lic.No/Date:0910062790 28.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

177	Case No.:74/16/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01394/AM16/	RLA File :03/95/040/00518/AM16/	Lic.No/Date:0310799705 28.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

178	Case No.:75/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01395/AM16/	RLA File :03/95/040/00525/AM16/	Lic.No/Date:0310799704 28.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

179	Case No.:47/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01367/AM16/	RLA File :03/95/040/00526/AM16/	Lic.No/Date:0310799853 29.10.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

180	Case No.:136/14/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

181	Case No.:159/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01295/AM16/	RLA File :05/24/040/00343/AM16/	Lic.No/Date:0510396075 30.10.2015	Defer Date: 16.11.2016

	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.		
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182	Case No.: 118/16/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01438/AM16/	RLA File :05/24/040/00345/AM16/	Lic.No/Date:0510396076 30.10.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

183	Case No.: 84/16/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01404/AM16/	RLA File :22/24/040/00055/AM16/	Lic.No/Date:2210015339 30.10.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

184	Case No.: 112/16/82- ALC4/2015	Party Name:BELCO PHARMA	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01432/AM16/	RLA File :05/23/040/00273/AM16/	Lic.No/Date:0510396205 03.11.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

185	Case No.: 107/16/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01427/AM16/	RLA File :05/23/040/00326/AM16/	Lic.No/Date:0510396204 03.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

186	Case No.: 19/16/82- ALC4/2015	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01339/AM16/	RLA File :04/24/040/00181/AM16/	Lic.No/Date:0410161279 04.11.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

187	Case No.: 90/16/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01410/AM16/	RLA File :34/24/040/00207/AM16/	Lic.No/Date:3410041662 05.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

188	Case No.: 88/16/82- ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/82- ALC4/2016	Status:Deferred
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			07.09.2016	
	HQ File :01/82/050/01408/AM16/	RLA File :34/24/040/00202/AM16/	Lic.No/Date:3410041663 05.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

189	Case No.:37/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/01357/AM16/	RLA File :03/94/040/00561/AM16/	Lic.No/Date:0310800114 06.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/783/2015-PI(Norms) dated 14.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

190	Case No.:53/16/82- ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01373/AM16/	RLA File :03/95/040/00540/AM16/	Lic.No/Date:0310800090 06.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

191	Case No.:89/16/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01409/AM16/	RLA File :34/24/040/00203/AM16/	Lic.No/Date:3410041666 09.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

192	Case No.:2/16/82- ALC4/2015	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01322/AM16/	RLA File :04/24/040/00175/AM16/	Lic.No/Date:0410161296 09.11.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.18/82 dated 10.02.2016 is awaited. The Committee accordingly deferred the case.			

193	Case No.:34/1/82- ALC1/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01808/AM16/	RLA File :09/24/040/00469/AM16/	Lic.No/Date:0910062848 10.11.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

194	Case No.:114/16/82- ALC4/2015	Party Name:SHIVA BIOCHEM INDUSTRIES	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01434/AM16/	RLA File :50/24/040/00017/AM16/	Lic.No/Date:5010002240 16.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

195	Case No.:104/16/82-	Party Name:JUBILANT	Meet No/Date:11/82-	Status:Deferred
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	ALC4/2015	LIFE SCIENCES LIMITED	ALC4/2016 07.09.2016	
	HQ File :01/82/050/01424/AM16/	RLA File :05/23/040/00339/AM16/	Lic.No/Date:0510396384 20.11.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.18/82 dated 10.02.2016 is awaited. The Committee accordingly deferred the case.			

196	Case No.:4/20/82- ALC4/2015	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

197	Case No.:31/1/82- ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01805/AM16/	RLA File :05/24/040/00347/AM16/	Lic.No/Date:0510396399 23.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

198	Case No.:2/20/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01585/AM16/	RLA File :05/24/040/00400/AM16/	Lic.No/Date:0510396400 23.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

199	Case No.:33/1/82- ALC1/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01807/AM16/	RLA File :09/24/040/00486/AM16/	Lic.No/Date:0910062902 26.11.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

200	Case No.:32/16/82- ALC4/2015	Party Name:INTERMED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01352/AM16/	RLA File :04/24/040/00177/AM16/	Lic.No/Date:0410161343 26.11.2015	Defer Date: 16.11.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited. The Committee accordingly deferred the case.			

201	Case No.:2/1/82-ALC1/2016	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

202	Case No.:23/1/82- ALC1/2016	Party Name:UNILINK PHARMA PVT LTD	Meet No/Date:11/82- ALC4/2016	Status:Deferred
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			07.09.2016	
	HQ File :01/82/050/01797/AM16/	RLA File :04/24/040/00170/AM16/	Lic.No/Date:0410161342 26.11.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

203	Case No.:58/20/82- ALC4/2015	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01641/AM16/	RLA File :03/95/040/00182/AM15/	Lic.No/Date:0310800550 01.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

204	Case No.:3/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01777/AM16/	RLA File :03/95/040/00529/AM15/	Lic.No/Date:0310800547 01.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

205	Case No.:5/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date: 16.11.2016
	Decision :Deferred/			

206	Case No.:33/20/82- ALC4/2015	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01616/AM16/	RLA File :03/94/040/00532/AM16/	Lic.No/Date:0310800597 02.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

207	Case No.:54/20/82- ALC4/2015	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01637/AM16/	RLA File :03/95/040/00631/AM16/	Lic.No/Date:0310800619 03.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

208	Case No.:112/20/82- ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01695/AM16/	RLA File :03/95/040/00646/AM16/	Lic.No/Date:0310800620 03.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

209	Case No.:87/20/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01670/AM16/	RLA File :03/95/040/00605/AM16/	Lic.No/Date:0310800715 07.12.2015	Defer Date: 16.11.2016

	Decision :Deferred.		
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210	Case No.:127/16/82-ALC4/2015	Party Name:BLUELINE FOODS (INDIA) PVT.LTD,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01447/AM16/	RLA File :07/24/040/00267/AM16/	Lic.No/Date:0710109146 08.12.2015	Defer Date: 16.11.2016
	Decision : : Information called for from the firm in NC meeting No.03/AM17 dated 12.05.2016 is awaited. The committee accordingly deferred the case.			

211	Case No.:36/20/82-ALC4/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01619/AM16/	RLA File :03/94/040/00651/AM16/	Lic.No/Date:0310800833 09.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

212	Case No.:67/20/82-ALC4/2015	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01650/AM16/	RLA File :03/95/040/00054/AM16/	Lic.No/Date:0310800865 10.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

213	Case No.:110/20/82-ALC4/2015	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01693/AM16/	RLA File :56/24/040/00040/AM16/	Lic.No/Date:5610004767 10.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

214	Case No.:39/20/82-ALC4/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01622/AM16/	RLA File :03/94/040/00088/AM16/	Lic.No/Date:0310800889 11.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

215	Case No.:41/20/82-ALC4/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01624/AM16/	RLA File :03/94/040/00648/AM16/	Lic.No/Date:0310800905 11.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

216	Case No.:9/1/82-ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01783/AM16/	RLA File :03/94/040/00490/AM16/	Lic.No/Date:0310800912 11.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

217	Case No.: 66/20/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01649/AM16/	RLA File :03/95/040/00633/AM16/	Lic.No/Date:0310800935 11.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

218	Case No.: 45/20/82- ALC4/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01628/AM16/	RLA File :03/94/040/00736/AM16/	Lic.No/Date:0310800992 14.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

219	Case No.: 24/20/82- ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01607/AM16/	RLA File :03/95/040/00088/AM16/	Lic.No/Date:0310800991 14.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

220	Case No.: 49/20/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01632/AM16/	RLA File :03/94/040/00714/AM16/	Lic.No/Date:0310801093 16.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

221	Case No.: 10/1/82- ALC1/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01784/AM16/	RLA File :03/94/040/00630/AM16/	Lic.No/Date:0310801130 16.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

222	Case No.: 46/20/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01629/AM16/	RLA File :03/94/040/00692/AM16/	Lic.No/Date:0310801111 16.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

223	Case No.: 23/20/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01606/AM16/	RLA File :03/95/040/00697/AM16/	Lic.No/Date:0310801116 16.12.2015	Defer Date: 16.11.2016
	Decision :Deferred.			

224	Case No.: 8/20/82-	Party Name:SHREE	Meet No/Date:11/82-	Status:Deferred
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	ALC4/2015	BANKEY BEHARI LAL BOARD MILLS	ALC4/2016 07.09.2016	
	HQ File :01/82/050/01591/AM16/	RLA File :05/24/040/00427/AM16/	Lic.No/Date:0510396637 16.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

225	Case No.:8/1/82-ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01782/AM16/	RLA File :03/94/040/00754/AM16/	Lic.No/Date:0310801214 18.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

226	Case No.:83/1/82-ALC1/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01857/AM16/	RLA File :03/94/040/00752/AM16/	Lic.No/Date:0310801211 18.12.2015	Defer Date: 16.11.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/37/2016-PI(Norms) dated 08.09.2016 decided to call for copy of DML for each of the 18 export products.			

227	Case No.:14/20/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01597/AM16/	RLA File :03/94/040/00728/AM16/	Lic.No/Date:0310801252 21.12.2015	Defer Date: 16.11.2016
	Decision : Information called for from the firm in NC meeting No.05/AM17 dated 08.06.2016 is awaited. The committee accordingly deferred the case.			

228	Case No.:19/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01602/AM16/	RLA File :03/95/040/00009/AM16/	Lic.No/Date:0310801275 22.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

229	Case No.:20/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01603/AM16/	RLA File :03/95/040/00267/AM16/	Lic.No/Date:0310801273 22.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

230	Case No.:48/20/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01631/AM16/	RLA File :03/94/040/00683/AM16/	Lic.No/Date:0310801362 28.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

231	Case No.:7/7/82-ALC4/2016	Party Name:CADILA	Meet No/Date:11/82-	Status:Deferred
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		PHARMACEUTICALS LTD.	ALC4/2016 07.09.2016	
	HQ File :01/82/050/00181/AM17/	RLA File :08/24/040/00333/AM16/	Lic.No/Date:0810136798 29.12.2015	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

232	Case No.: 80/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01663/AM16/	RLA File :03/95/040/00736/AM16/	Lic.No/Date:0310801389 29.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

233	Case No.: 81/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01664/AM16/	RLA File :03/95/040/00735/AM16/	Lic.No/Date:0310801388 29.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

234	Case No.: 22/20/82- ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01605/AM16/	RLA File :03/95/040/00738/AM16/	Lic.No/Date:0310801409 30.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

235	Case No.: 84/20/82- ALC4/2015	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01667/AM16/	RLA File :03/95/040/00730/AM16/	Lic.No/Date:0310801411 30.12.2015	Defer Date: 16.11.2016
	Decision : The Committee as per recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/154/2016-PI(Norms) dated 05.09.2016, uploaded at the end of these minutes, decided to call for following information the firm and deferred the case:- 1. Complete description of export product showing % of content of povidone Iodine and available iodine in the export product. 2. Unit of export product is showing in numbers. The same be given in kgs and Litres. 3. Detailed working on the requirement of import input.			

236	Case No.: 47/20/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01630/AM16/	RLA File :03/94/040/00792/AM16/	Lic.No/Date:0310801428 31.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

237	Case No.: 98/20/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510397164	Defer Date:

	:01/82/050/01681/AM16/	:05/23/040/00338/AM16/	31.12.2015	16.11.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

238	Case No.: 99/20/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01682/AM16/	RLA File :05/23/040/00389/AM16/	Lic.No/Date:0510397158 31.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

239	Case No.: 101/20/82- ALC4/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01684/AM16/	RLA File :34/24/040/00226/AM16/	Lic.No/Date:3410041775 31.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

240	Case No.: 119/20/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01702/AM16/	RLA File :09/24/040/00582/AM16/	Lic.No/Date:0910063066 31.12.2015	Defer Date: 16.11.2016
	Decision : Deferred.			

241	Case No.: 104/20/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01687/AM16/	RLA File :34/24/040/00253/AM16/	Lic.No/Date:3410041778 04.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

242	Case No.: 82/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01665/AM16/	RLA File :03/95/040/00750/AM16/	Lic.No/Date:0310801522 04.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

243	Case No.: 83/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01666/AM16/	RLA File :03/95/040/00749/AM16/	Lic.No/Date:0310801521 04.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

244	Case No.: 105/20/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01688/AM16/	RLA File :34/24/040/00252/AM16/	Lic.No/Date:3410041782 05.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

245	Case No.:78/20/82-ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01661/AM16/	RLA File :03/95/040/00652/AM16/	Lic.No/Date:0310801554 05.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

246	Case No.:26/20/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01609/AM16/	RLA File :03/94/040/00802/AM16/	Lic.No/Date:0310801601 06.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

247	Case No.:7/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01781/AM16/	RLA File :03/95/040/00688/AM16/	Lic.No/Date:0310801600 06.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

248	Case No.:76/20/82-ALC4/2015	Party Name:AIMS IMPEX PVT. LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01659/AM16/	RLA File :03/94/040/00790/AM16/	Lic.No/Date:0310801644 07.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

249	Case No.:103/20/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01686/AM16/	RLA File :05/23/040/00404/AM16/	Lic.No/Date:0510397232 07.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

250	Case No.:6/1/82-ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01780/AM16/	RLA File :03/95/040/00676/AM16/	Lic.No/Date:0310801634 07.01.2016	Defer Date: 16.11.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/46/2016-PI(Norms) dated 08.09.2016 as per details given below:- Whether the use of propellant P-227 (Hepta fluoro Propane) in inhalers is approved by MOEF, if so, copy of NOC from MOEF may be furnished.			

251	Case No.:32/1/82-ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510397230	Defer Date:

	:01/82/050/01806/AM16/	:05/24/040/00431/AM16/	07.01.2016	16.11.2016
Decision : Deferred.				

252	Case No.:95/20/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01678/AM16/	RLA File :05/24/040/00499/AM16/	Lic.No/Date:0510397256 08.01.2016	Defer Date: 16.11.2016
Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.				

253	Case No.:79/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01662/AM16/	RLA File :03/95/040/00765/AM16/	Lic.No/Date:0310801655 08.01.2016	Defer Date: 16.11.2016
Decision : Deferred.				

254	Case No.:21/20/82-ALC4/2015	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01604/AM16/	RLA File :03/95/040/00762/AM16/	Lic.No/Date:0310801691 11.01.2016	Defer Date: 16.11.2016
Decision : : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.				

255	Case No.:19/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/01793/AM16/	RLA File :04/24/040/00214/AM16/	Lic.No/Date:0410161494 11.01.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/33/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

256	Case No.:60/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01834/AM16/	RLA File :03/94/040/00828/AM16/	Lic.No/Date:0310801732 12.01.2016	Defer Date: 16.11.2016
Decision :Deferred.				

257	Case No.:61/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01835/AM16/	RLA File :03/94/040/00820/AM16/	Lic.No/Date:0310801731 12.01.2016	Defer Date: 16.11.2016
Decision : Deferred.				

258	Case No.:48/1/82-ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01822/AM16/	RLA File :03/94/040/00785/AM16/	Lic.No/Date:0310801728 12.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

259	Case No.:82/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01856/AM16/	RLA File :03/95/040/00690/AM16/	Lic.No/Date:0310801719 12.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

260	Case No.:62/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01836/AM16/	RLA File :03/94/040/00833/AM16/	Lic.No/Date:0310801811 15.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

261	Case No.:66/1/82-ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

262	Case No.:64/1/82-ALC1/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/01838/AM16/	RLA File :03/94/040/00840/AM16/	Lic.No/Date:0310801857 18.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/C&PC forwarded vide U.O.No.14010/57/2012-Ch-II dated 21.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

263	Case No.:79/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01853/AM16/	RLA File :03/95/040/00689/AM16/	Lic.No/Date:0310801831 18.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

264	Case No.:80/1/82-ALC1/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/01854/AM16/	RLA File :03/95/040/00771/AM16/	Lic.No/Date:0310801856 18.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the			

	recommendation of D/o C&PC forwarded vide U.O.No.14010/107/2010-Ch-II dated 22.5.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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265	Case No.: 63/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01837/AM16/	RLA File :03/94/040/00846/AM16/	Lic.No/Date:0310801882 19.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

266	Case No.: 65/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01839/AM16/	RLA File :03/94/040/00857/AM16/	Lic.No/Date:0310801883 19.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

267	Case No.: 59/1/82- ALC1/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01833/AM16/	RLA File :03/94/040/00589/AM16/	Lic.No/Date:0310801896 19.01.2016	Defer Date: 16.11.2016
	Decision : Information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee accordingly deferred the case.			

268	Case No.: 114/20/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01697/AM16/	RLA File :34/24/040/00263/AM16/	Lic.No/Date:3410041814 19.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

269	Case No.: 77/1/82- ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01851/AM16/	RLA File :03/95/040/00657/AM16/	Lic.No/Date:0310801888 19.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

270	Case No.: 76/1/82- ALC1/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01850/AM16/	RLA File :03/95/040/00790/AM16/	Lic.No/Date:0310801892 19.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

271	Case No.: 50/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:11/82- ALC4/2016	Status:Deferred
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			07.09.2016	
	HQ File :01/82/050/01824/AM16/	RLA File :03/94/040/00861/AM16/	Lic.No/Date:0310801928 20.01.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

272	Case No.:68/1/82- ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

273	Case No.:106/20/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01689/AM16/	RLA File :05/24/040/00515/AM16/	Lic.No/Date:0510397367 20.01.2016	Defer Date: 16.11.2016
	Decision : Information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee accordingly deferred the case.			

274	Case No.:38/1/82- ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01812/AM16/	RLA File :03/95/040/00798/AM16/	Lic.No/Date:0310801923 20.01.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

275	Case No.:49/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01823/AM16/	RLA File :03/94/040/00869/AM16/	Lic.No/Date:0310801950 21.01.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

276	Case No.:47/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01821/AM16/	RLA File :03/94/040/00864/AM16/	Lic.No/Date:0310801994 22.01.2016	Defer Date: 16.11.2016
	Decision :Deferred for want of comments from DoP.			

277	Case No.:67/1/82- ALC1/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01841/AM16/	RLA File :03/94/040/00880/AM16/	Lic.No/Date:0310802014 22.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

278	Case No.:24/1/82- ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
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		LIMITED		
	HQ File :01/82/050/01798/AM16/	RLA File :04/24/040/00210/AM16/	Lic.No/Date:0410161548 22.01.2016	Defer Date: 16.11.2016
	Decision : Information has been called for from the firm in NC meeting No.07 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			

279	Case No.: 72/7/82- ALC4/2016	Party Name:OGENE SYSTEMS INDIA LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00246/AM17/	RLA File :09/24/040/00620/AM16/	Lic.No/Date:0910063151 22.01.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

280	Case No.: 97/20/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01680/AM16/	RLA File :05/24/040/00522/AM16/	Lic.No/Date:0510397405 22.01.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

281	Case No.: 96/20/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01679/AM16/	RLA File :02/24/040/00178/AM16/	Lic.No/Date:0210206458 22.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

282	Case No.: 51/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01825/AM16/	RLA File :03/94/040/00877/AM16/	Lic.No/Date:0310802029 25.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

283	Case No.: 52/1/82- ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01826/AM16/	RLA File :03/94/040/00888/AM16/	Lic.No/Date:0310802024 25.01.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

284	Case No.: 89/7/82- ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00263/AM17/	RLA File :09/24/040/00623/AM16/	Lic.No/Date:0910063196 29.01.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

285	Case No.: 88/7/82- ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/00262/AM17/	RLA File :09/24/040/00304/AM16/	Lic.No/Date:0910063190 29.01.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

286	Case No.:27/1/82- ALC1/2016	Party Name:BODAL CHEMICALS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01801/AM16/	RLA File :08/24/040/00325/AM16/	Lic.No/Date:0810137105 01.02.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

287	Case No.:44/1/82- ALC1/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01818/AM16/	RLA File :03/94/040/00886/AM16/	Lic.No/Date:0310802172 02.02.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

288	Case No.:40/1/82- ALC1/2016	Party Name:MAGNOLIA LIMITED.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01814/AM16/	RLA File :03/95/040/01074/AM15/	Lic.No/Date:0310802175 02.02.2016	Defer Date: 16.11.2016
	Decision : Deferred .			

289	Case No.:3/5/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00162/AM17/	RLA File :05/24/040/00537/AM16/	Lic.No/Date:0510397479 03.02.2016	Defer Date: 16.11.2016
	Decision : Deferred .			

290	Case No.:35/1/82- ALC1/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01809/AM16/	RLA File :31/82/040/00270/AM16/	Lic.No/Date:3110065907 04.02.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

291	Case No.:37/1/82- ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01811/AM16/	RLA File :03/95/040/00639/AM16/	Lic.No/Date:0310802231 04.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

292	Case No.:43/1/82- ALC1/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

293	Case No.: 58/1/82- ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01832/AM16/	RLA File :03/95/040/00819/AM16/	Lic.No/Date:0310802266 05.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

294	Case No.: 69/1/82- ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

295	Case No.: 74/1/82- ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01848/AM16/	RLA File :03/94/040/00810/AM16/	Lic.No/Date:0310802333 08.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

296	Case No.: 39/1/82- ALC1/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01813/AM16/	RLA File :03/95/040/00847/AM16/	Lic.No/Date:0310802292 08.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

297	Case No.: 45/1/82- ALC1/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01819/AM16/	RLA File :03/94/040/00859/AM16/	Lic.No/Date:0310802380 09.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

298	Case No.: 114/7/82- ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00288/AM17/	RLA File :22/24/040/00101/AM16/	Lic.No/Date:2210015410 09.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/149/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

299	Case No.: 70/1/82- ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/01844/AM16/	RLA File :03/94/040/00935/AM16/	Lic.No/Date:0310802452 10.02.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

300	Case No.:79/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00253/AM17/	RLA File :09/24/040/00586/AM16/	Lic.No/Date:0910063240 10.02.2016	Defer Date: 16.11.2016
	Decision : Information has been called for from the firm in NC meeting No.09 /82dated 10.08.2016 is awaited. The Committee accordingly deferred the case.			

301	Case No.:41/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01815/AM16/	RLA File :03/95/040/00826/AM16/	Lic.No/Date:0310802395 10.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

302	Case No.:78/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01852/AM16/	RLA File :03/95/040/00752/AM16/	Lic.No/Date:0310802451 10.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

303	Case No.:77/7/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00251/AM17/	RLA File :09/24/040/00664/AM16/	Lic.No/Date:0910063251 11.02.2016	Defer Date: 16.11.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/237/2016-PI(Norms) dated 08.09.2016 decided to call for following information from the firm:- 1. % wastage on API applied for the manufacture of 1000mg Tablet. 2. Detailed calculation for requirement of (Potassium Clavulanate+ Avicel) in active base vis-a-vis the composition given in the DML.			

304	Case No.:80/7/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/00254/AM17/	RLA File :09/24/040/00646/AM16/	Lic.No/Date:0910063250 11.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/205/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

305	Case No.:2/7/82-ALC4/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/00176/AM17/	RLA File :09/24/040/00647/AM16/	Lic.No/Date:0910063256 12.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/202/2016-PI(Norms) dated 22.08.2016,			

	uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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306	Case No.: 73/1/82- ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01847/AM16/	RLA File :03/94/040/00953/AM16/	Lic.No/Date:0310802552 12.02.2016	Defer Date: 16.11.2016
	Decision : Deferred			

307	Case No.: 26/1/82- ALC1/2016	Party Name:UMA ENTERPRISE	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01800/AM16/	RLA File :08/24/040/00396/AM16/	Lic.No/Date:0810137202 15.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

308	Case No.: 84/7/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00258/AM17/	RLA File :09/24/040/00663/AM16/	Lic.No/Date:0910063276 16.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/205/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

309	Case No.: 56/1/82- ALC1/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01830/AM16/	RLA File :03/95/040/00887/AM16/	Lic.No/Date:0310802649 16.02.2016	Defer Date: 16.11.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/28/2016–PI(Norms) dated August 2016, uploaded at the end of these minutes and deferred the case.			

310	Case No.: 17/1/82- ALC1/2016	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01791/AM16/	RLA File :04/24/040/00229/AM16/	Lic.No/Date:0410161613 17.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

311	Case No.: 57/1/82- ALC1/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01831/AM16/	RLA File :03/95/040/00895/AM16/	Lic.No/Date:0310802676 17.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

312	Case No.: 56/1/83-	Party Name:ORCH	Meet No/Date:11/82-	Status:Deferred
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	ALC1/2016	LABORATORIES INDIA PVT LTD	ALC4/2016 07.09.2016	
	HQ File :01/83/050/00905/AM16/	RLA File :09/24/040/00692/AM16/	Lic.No/Date:0910063297 19.02.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

313	Case No.:87/7/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00261/AM17/	RLA File :09/24/040/00696/AM16/	Lic.No/Date:0910063310 22.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

314	Case No.:78/7/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00252/AM17/	RLA File :09/24/040/00592/AM16/	Lic.No/Date:0910063303 22.02.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

315	Case No.:116/7/82-ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00290/AM17/	RLA File :22/24/040/00111/AM16/	Lic.No/Date:2210015421 26.02.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

316	Case No.:12/7/82-ALC4/2016	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00186/AM17/	RLA File :04/24/040/00250/AM16/	Lic.No/Date:0410161677 01.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT..			

317	Case No.:18/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/01792/AM16/	RLA File :04/24/040/00248/AM16/	Lic.No/Date:0410161671 01.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/34/2016-PI(Norms) dated 29.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

318	Case No.:20/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Approved
	HQ File :01/82/050/01794/AM16/	RLA File :04/24/040/00247/AM16/	Lic.No/Date:0410161672 01.03.2016	Defer Date: 16.11.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/35/2016-PI(Norms) dated 29.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para			

	4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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319	Case No.: 21/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/01795/AM16/	RLA File :04/24/040/00246/AM16/	Lic.No/Date:0410161670 01.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/23/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

320	Case No.: 67/7/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00241/AM17/	RLA File :09/24/040/00714/AM16/	Lic.No/Date:0910063353 03.03.2016	Defer Date: 29.11.2016
	Decision : The Committee decided to call for following information from the firm:- 1. CoA of the import item from foreign supplier. 2. Past production vis-a-vis actual consumption of imported input duly certified by Central Excise Authorities. The Committee accordingly deferred the case.			

321	Case No.: 82/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00256/AM17/	RLA File :09/24/040/00721/AM16/	Lic.No/Date:0910063357 03.03.2016	Defer Date: 16.11.2016
	Decision : Information has been called for from the firm in NC meeting No.09 dated 10.08.2016 is awaited. The Committee accordingly deferred the case.			

322	Case No.: 119/7/82-ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00293/AM17/	RLA File :22/24/040/00121/AM16/	Lic.No/Date:2210015426 04.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

323	Case No.: 118/7/82-ALC4/2016	Party Name:CHIRO PHARMA	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00292/AM17/	RLA File :22/24/040/00114/AM16/	Lic.No/Date:2210015440 09.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

324	Case No.: 120/7/82-ALC4/2016	Party Name:CHIRO PHARMA	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00294/AM17/	RLA File :22/24/040/00113/AM16/	Lic.No/Date:2210015441 09.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

325	Case No.: 59/7/82- ALC4/2016	Party Name:RUCHI SOYA INDUSTRIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00233/AM17/	RLA File :56/24/040/00054/AM16/	Lic.No/Date:5610004864 11.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

326	Case No.: 24/2/82- ALC4/2016	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

327	Case No.: 100/7/82- ALC4/2016	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00274/AM17/	RLA File :31/83/040/00174/AM16/	Lic.No/Date:3110066051 14.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

328	Case No.: 15/1/82- ALC1/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01789/AM16/	RLA File :09/24/040/00713/AM16/	Lic.No/Date:0910063416 15.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

329	Case No.: 14/1/82- ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01788/AM16/	RLA File :09/24/040/00716/AM16/	Lic.No/Date:0910063414 15.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

330	Case No.: 110/7/82- ALC4/2016	Party Name:TIDE INDUSTRIES	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00284/AM17/	RLA File :34/24/040/00338/AM16/	Lic.No/Date:3410041981 16.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

331	Case No.: 107/7/82- ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00281/AM17/	RLA File :34/24/040/00345/AM16/	Lic.No/Date:3410041995 21.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

332	Case No.: 109/7/82- ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/00283/AM17/	RLA File :34/24/040/00336/AM16/	Lic.No/Date:3410041989 21.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

333	Case No.:111/7/82- ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00285/AM17/	RLA File :34/24/040/00346/AM16/	Lic.No/Date:3410041992 21.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

334	Case No.:122/7/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00296/AM17/	RLA File :03/94/040/01019/AM16/	Lic.No/Date:0310803499 22.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

335	Case No.:48/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00111/AM17/	RLA File :03/94/040/01067/AM16/	Lic.No/Date:0310803525 23.03.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

336	Case No.:57/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00231/AM17/	RLA File :22/24/040/00125/AM16/	Lic.No/Date:2210015455 23.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

337	Case No.:61/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00235/AM17/	RLA File :22/24/040/00127/AM16/	Lic.No/Date:2210015457 23.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:62/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00236/AM17/	RLA File :22/24/040/00128/AM16/	Lic.No/Date:2210015456 23.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

339	Case No.:85/1/82- ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/01859/AM16/	RLA File :09/24/040/00730/AM16/	Lic.No/Date:0910063440 23.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

340	Case No.:3/7/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00177/AM17/	RLA File :05/23/040/00551/AM16/	Lic.No/Date:0510398033 28.03.2016	Defer Date:
	Decision The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/206/2016-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

341	Case No.:60/11/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00594/AM17/	RLA File :09/24/040/00759/AM16/	Lic.No/Date:0910063450 29.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

342	Case No.:63/11/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00597/AM17/	RLA File :09/24/040/00748/AM16/	Lic.No/Date:0910063449 29.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/270/2016-PI(Norms) dated 21.10.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

343	Case No.:5/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00179/AM17/	RLA File :08/24/040/00466/AM16/	Lic.No/Date:0810137553 30.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

344	Case No.:39/7/82-ALC4/2016	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00213/AM17/	RLA File :08/24/040/00426/AM16/	Lic.No/Date:0810137551 30.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

345	Case No.:58/7/82-ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00232/AM17/	RLA File :22/24/040/00133/AM16/	Lic.No/Date:2210015463 31.03.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

346	Case No.:138/7/82-ALC4/2016	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/00312/AM17/	RLA File :03/94/040/01112/AM16/	Lic.No/Date:0310803707 01.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

347	Case No.:81/11/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00615/AM17/	RLA File :03/94/040/01096/AM16/	Lic.No/Date:0310803709 01.04.2016	Defer Date:
	Decision : Deferred for want of comments from DoP.			

348	Case No.:103/7/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00277/AM17/	RLA File :05/23/040/00555/AM16/	Lic.No/Date:0510398126 01.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

349	Case No.:104/7/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00278/AM17/	RLA File :05/23/040/00556/AM16/	Lic.No/Date:0510398125 01.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

350	Case No.:121/7/82- ALC4/2016	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00295/AM17/	RLA File :05/24/040/00632/AM16/	Lic.No/Date:0510398119 01.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

351	Case No.:4/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00178/AM17/	RLA File :08/24/040/00001/AM17/	Lic.No/Date:0810137612 05.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

352	Case No.:6/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00180/AM17/	RLA File :08/24/040/00470/AM16/	Lic.No/Date:0810137611 05.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

353	Case No.:24/7/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00198/AM17/	RLA File :31/83/040/00186/AM16/	Lic.No/Date:3110066111 05.04.2016	Defer Date: 16.11.2016

	Decision :Deferred.			
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354	Case No.:38/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00212/AM17/	RLA File :05/23/040/00571/AM16/	Lic.No/Date:0510398134 05.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

355	Case No.:105/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00279/AM17/	RLA File :05/23/040/00573/AM16/	Lic.No/Date:0510398133 05.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

356	Case No.:106/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00280/AM17/	RLA File :05/23/040/00570/AM16/	Lic.No/Date:0510398132 05.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

357	Case No.:123/7/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00297/AM17/	RLA File :03/94/040/01038/AM16/	Lic.No/Date:0310803819 06.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

358	Case No.:42/7/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00216/AM17/	RLA File :34/24/040/00325/AM16/	Lic.No/Date:3410042036 07.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

359	Case No.:43/7/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00217/AM17/	RLA File :34/24/040/00355/AM16/	Lic.No/Date:3410042037 07.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

360	Case No.:150/7/82-ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00324/AM17/	RLA File :03/94/040/00003/AM17/	Lic.No/Date:0310803875 11.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.12/82 dated 10.12.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may			

	take necessary action as per decision of NC.
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361	Case No.: 151/7/82-ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00325/AM17/	RLA File :03/94/040/00002/AM17/	Lic.No/Date:0310803873 11.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.04/82 dated 16.05.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

362	Case No.: 52/7/82-ALC4/2016	Party Name:FINE CURE PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00226/AM17/	RLA File :08/24/040/00460/AM16/	Lic.No/Date:0810137652 11.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

363	Case No.: 45/7/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00219/AM17/	RLA File :34/24/040/00009/AM17/	Lic.No/Date:3410042064 13.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

364	Case No.: 87/11/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Case Deferred
	HQ File :01/82/050/00621/AM17/	RLA File :05/23/040/00554/AM16/	Lic.No/Date:0510398217 13.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

365	Case No.: 50/7/82-ALC4/2016	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00224/AM17/	RLA File :08/24/040/00005/AM17/	Lic.No/Date:0810137692 18.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

366	Case No.: 10/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00184/AM17/	RLA File :04/24/040/00002/AM17/	Lic.No/Date:0410161814 18.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/155/2016-PI(Norms) dated 05.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

367	Case No.: 11/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016	Status: Approved
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			07.09.2016	
	HQ File :01/82/050/00185/AM17/	RLA File :04/24/040/00003/AM17/	Lic.No/Date:0410161815 18.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/155/2016-PI(Norms) dated 05.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

368	Case No.:13/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00187/AM17/	RLA File :04/24/040/00004/AM17/	Lic.No/Date:0410161816 18.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/155/2016-PI(Norms) dated 05.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

369	Case No.:98/7/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00272/AM17/	RLA File :08/24/040/00015/AM17/	Lic.No/Date:0810137712 21.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/170/2016-PI(Norms) dated 30.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

370	Case No.:33/7/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00207/AM17/	RLA File :05/23/040/00018/AM17/	Lic.No/Date:0510398279 22.04.2016	Defer Date: 16.11.2016
	Decision: The Committee decided to call for complete technical information as per Appendix-33 based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/206/2016-PI(Norms) dated 08.09.2016,			

371	Case No.:29/7/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00203/AM17/	RLA File :05/24/040/00028/AM17/	Lic.No/Date:0510398295 25.04.2016	Defer Date:
	Decision : The Committee decided ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/201/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

372	Case No.:15/7/82-ALC4/2016	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00189/AM17/	RLA File :52/24/040/00006/AM17/	Lic.No/Date:5210041869 25.04.2016	Defer Date: 16.11.2016

	Decision : Deferred.			
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373	Case No.: 99/7/82-ALC4/2016	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00273/AM17/	RLA File :52/24/040/00007/AM17/	Lic.No/Date:5210041868 25.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.08/82 dated 11.07.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

374	Case No.: 125/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00299/AM17/	RLA File :03/95/040/00061/AM17/	Lic.No/Date:0310804144 25.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

375	Case No.: 126/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00300/AM17/	RLA File :03/95/040/00064/AM17/	Lic.No/Date:0310804154 25.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

376	Case No.: 145/7/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00319/AM17/	RLA File :03/94/040/00072/AM17/	Lic.No/Date:0310804202 26.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

377	Case No.: 144/7/82-ALC4/2016	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00318/AM17/	RLA File :03/94/040/01042/AM16/	Lic.No/Date:0310804172 26.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

378	Case No.: 148/7/82-ALC4/2016	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00322/AM17/	RLA File :03/94/040/00055/AM17/	Lic.No/Date:0310804211 26.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

379	Case No.: 127/7/82-ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310804183	Defer Date:

	:01/82/050/00301/AM17/	:03/95/040/00048/AM17/	26.04.2016	16.11.2016
	Decision :Deferred.			

380	Case No.:128/7/82-ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00302/AM17/	RLA File :03/95/040/00049/AM17/	Lic.No/Date:0310804184 26.04.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

381	Case No.:32/7/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00206/AM17/	RLA File :05/23/040/00036/AM17/	Lic.No/Date:0510398321 27.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

382	Case No.:130/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00304/AM17/	RLA File :03/95/040/00068/AM17/	Lic.No/Date:0310804238 27.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

383	Case No.:146/7/82-ALC4/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00320/AM17/	RLA File :03/94/040/00012/AM17/	Lic.No/Date:0310804283 29.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

384	Case No.:147/7/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00321/AM17/	RLA File :03/94/040/00063/AM17/	Lic.No/Date:0310804284 29.04.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

385	Case No.:143/7/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00317/AM17/	RLA File :03/94/040/00064/AM17/	Lic.No/Date:0310804295 29.04.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

386	Case No.:142/7/82-ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00316/AM17/	RLA File :03/94/040/01101/AM16/	Lic.No/Date:0310804342 02.05.2016	Defer Date: 16.11.2016

	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/185/2016-PI(Norms) dated 08.09.2016 decided to call for following information from the firm:- 1. Complete technical details as per appendix-33 showing mol. Weight and % yield on molar basis for each step of manufacturing process. 2. Past production vis-a-vis actual consumption of imported inputs duly certified by Central Excise Authorities.		
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387	Case No.: 129/7/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00303/AM17/	RLA File :03/95/040/00004/AM17/	Lic.No/Date:0310804339 02.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

388	Case No.: 14/7/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00188/AM17/	RLA File :08/24/040/00035/AM17/	Lic.No/Date:0810137832 03.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

389	Case No.: 75/7/82-ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00249/AM17/	RLA File :02/24/040/00016/AM17/	Lic.No/Date:0210206661 04.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

390	Case No.: 21/7/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00195/AM17/	RLA File :08/24/040/00049/AM17/	Lic.No/Date:0810137835 04.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

391	Case No.: 6/11/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00540/AM17/	RLA File :09/24/040/00052/AM17/	Lic.No/Date:0910063584 05.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

392	Case No.: 49/7/82-ALC4/2016	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00223/AM17/	RLA File :05/24/040/00009/AM17/	Lic.No/Date:0510398392 05.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT.			

393	Case No.: 8/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016	Status:Deferred
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			07.09.2016	
	HQ File :01/82/050/00182/AM17/	RLA File :04/24/040/00009/AM17/	Lic.No/Date:0410161871 05.05.2016	Defer Date: 16.11.2016
	Decision : The Committee as per recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/154/2016-PI(Norms) dated 05.09.2016, decided to call for copy of Master Batch Formula duly authenticated by their Q.C. incharge from the firm and deferred the case.			

394	Case No.: 9/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00183/AM17/	RLA File :04/24/040/00010/AM17/	Lic.No/Date:0410161872 05.05.2016	Defer Date: 16.11.2016
	Decision : The Committee as per recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/154/2016-PI(Norms) dated 05.09.2016, decided to call for copy of Master Batch Formula duly authenticated by their Q.C. incharge from the firm and deferred the case.			

395	Case No.: 163/7/82-ALC4/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00337/AM17/	RLA File :03/94/040/00090/AM17/	Lic.No/Date:0310804480 09.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

396	Case No.: 141/7/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00315/AM17/	RLA File :03/94/040/00041/AM17/	Lic.No/Date:0310804465 09.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

397	Case No.: 17/7/82-ALC4/2016	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00191/AM17/	RLA File :08/24/040/00045/AM17/	Lic.No/Date:0810137878 09.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

398	Case No.: 18/7/82-ALC4/2016	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00192/AM17/	RLA File :08/24/040/00044/AM17/	Lic.No/Date:0810137877 09.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

399	Case No.: 161/7/82-ALC4/2016	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00335/AM17/	RLA File :03/94/040/00026/AM17/	Lic.No/Date:0310804504 09.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

400	Case No.: 51/7/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00225/AM17/	RLA File :05/23/040/00539/AM16/	Lic.No/Date:0510398432 09.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

401	Case No.: 159/7/82- ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00333/AM17/	RLA File :03/94/040/00061/AM17/	Lic.No/Date:0310804534 10.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

402	Case No.: 160/7/82- ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00334/AM17/	RLA File :03/94/040/00036/AM17/	Lic.No/Date:0310804533 10.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

403	Case No.: 76/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00250/AM17/	RLA File :05/23/040/00031/AM17/	Lic.No/Date:0510398443 10.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

404	Case No.: 137/7/82- ALC4/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00311/AM17/	RLA File :03/95/040/00763/AM16/	Lic.No/Date:0310804513 10.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

405	Case No.: 84/11/82- ALC4/2016	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00618/AM17/	RLA File :09/24/040/00039/AM17/	Lic.No/Date:0910063615 11.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

406	Case No.: 157/7/82- ALC4/2016	Party Name:APEX PHARMA,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00331/AM17/	RLA File :03/94/040/00122/AM17/	Lic.No/Date:0310804628 12.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

407	Case No.: 74/7/82- ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:11/82- ALC4/2016	Status:Deferred
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			07.09.2016	
	HQ File :01/82/050/00248/AM17/	RLA File :05/23/040/00050/AM17/	Lic.No/Date:0510398481 12.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

408	Case No.:158/7/82- ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00332/AM17/	RLA File :03/94/040/01064/AM16/	Lic.No/Date:0310804642 12.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

409	Case No.:131/7/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00305/AM17/	RLA File :03/95/040/00016/AM17/	Lic.No/Date:0310804666 13.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

410	Case No.:86/11/82- ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00620/AM17/	RLA File :09/24/040/00056/AM17/	Lic.No/Date:0910063626 17.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

411	Case No.:85/11/82- ALC4/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Deferred.
	HQ File :01/82/050/00619/AM17/	RLA File :09/24/040/00028/AM17/	Lic.No/Date:0910063644 17.05.2016	Defer Date: 16.11.2016
	Decision :Deferred for want of comments from DoP.			

412	Case No.:82/11/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred.
	HQ File :01/82/050/00616/AM17/	RLA File :05/24/040/00624/AM16/	Lic.No/Date:0510398507 17.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

413	Case No.:54/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00228/AM17/	RLA File :05/23/040/00064/AM17/	Lic.No/Date:0510398544 18.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.:55/7/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File	RLA File	Lic.No/Date:0510398543	Defer Date:

	:01/82/050/00229/AM17/	:05/23/040/00063/AM17/	18.05.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/161/2016-PI(Norms) dated 5 th September 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

415	Case No.:83/11/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00617/AM17/	RLA File :09/24/040/00307/AM15/	Lic.No/Date:0910063658 19.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT.			

416	Case No.:53/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00227/AM17/	RLA File :08/24/040/00069/AM17/	Lic.No/Date:0810137950 19.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

417	Case No.:2/5/82-ALC4/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Deferred
	HQ File :01/82/050/00161/AM17/	RLA File :07/24/040/00036/AM17/	Lic.No/Date:0710109851 20.05.2016	Defer Date: 16.11.2016
	Decision : Deferred			

418	Case No.:1/5/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00160/AM17/	RLA File :09/24/040/00083/AM17/	Lic.No/Date:0910063660 20.05.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

419	Case No.:132/7/82-ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00306/AM17/	RLA File :03/95/040/00118/AM17/	Lic.No/Date:0310804885 20.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

420	Case No.:156/7/82-ALC4/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00330/AM17/	RLA File :03/94/040/00147/AM17/	Lic.No/Date:0310804903 23.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

421	Case No.:139/7/82-ALC4/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
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	HQ File :01/82/050/00313/AM17/	RLA File :03/94/040/00149/AM17/	Lic.No/Date:0310804914 23.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

422	Case No.:140/7/82- ALC4/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00314/AM17/	RLA File :03/94/040/00148/AM17/	Lic.No/Date:0310804913 23.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

423	Case No.:153/7/82- ALC4/2016	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00327/AM17/	RLA File :03/94/040/00115/AM17/	Lic.No/Date:0310804948 24.05.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

424	Case No.:152/7/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00326/AM17/	RLA File :03/94/040/00152/AM17/	Lic.No/Date:0310804950 24.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

425	Case No.:134/7/82- ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00308/AM17/	RLA File :03/95/040/00069/AM17/	Lic.No/Date:0310804944 24.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

426	Case No.:88/11/82- ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00622/AM17/	RLA File :17/24/040/00027/AM17/	Lic.No/Date:1710006342 26.05.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

427	Case No.:3/6/82-ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Rejected
	HQ File :01/82/050/00165/AM17/	RLA File :08/24/040/00086/AM17/	Lic.No/Date:0810138080 02.06.2016	Defer Date:
	Decision : The Committee noted that firm vide letter dated 30.07.2016 has informed that the subject authorisation has been issued under para 4.7.1 of HBP and no need to fix the norms. The Committee accordingly decided to close the case.			

428	Case No.:4/6/82-ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Rejected
	HQ File	RLA File	Lic.No/Date:0810138086	Defer Date:

	:01/82/050/00166/AM17/	:08/24/040/00089/AM17/	02.06.2016	
	Decision : The Committee noted that firm vide letter dated 30.07.2016 has informed that the subject authorisation has been issued under para 4.7.1 of HBP and no need to fix the norms. The Committee accordingly decided to close the case.			

429	Case No.: 2/11/82- ALC4/2016	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00536/AM17/	RLA File :04/24/040/00270/AM16/	Lic.No/Date:0410162005 02.06.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

430	Case No.: 1/11/82- ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00535/AM17/	RLA File :05/23/040/00110/AM17/	Lic.No/Date:0510398726 03.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

431	Case No.: 8/11/82- ALC4/2016	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00542/AM17/	RLA File :04/24/040/00042/AM17/	Lic.No/Date:0410162009 03.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

432	Case No.: 61/11/82- ALC4/2016	Party Name:KEKULE PHARMA LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00595/AM17/	RLA File :09/24/040/00017/AM17/	Lic.No/Date:0910063781 09.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

433	Case No.: 62/11/82- ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00596/AM17/	RLA File :09/24/040/00077/AM17/	Lic.No/Date:0910063788 10.06.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

434	Case No.: 64/11/82- ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00598/AM17/	RLA File :09/24/040/00076/AM17/	Lic.No/Date:0910063789 10.06.2016	Defer Date: 16.11.2016
	Decision : Deferred			

435	Case No.: 3/11/82- ALC4/2016	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00537/AM17/	RLA File :03/94/040/00151/AM17/	Lic.No/Date:0310805608 20.06.2016	Defer Date: 16.11.2016

	Decision : Deferred		
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436	Case No.:1/7/82-ALC4/2016	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Deferred
	HQ File :01/82/050/00175/AM17/	RLA File :09/24/040/00139/AM17/	Lic.No/Date:0910063809 21.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

437	Case No.:5/11/82-ALC4/2016	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00539/AM17/	RLA File :08/24/040/00104/AM17/	Lic.No/Date:0810138218 28.06.2016	Defer Date: 16.11.2016
	Decision : Deferred			

438	Case No.:16/11/82-ALC4/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00550/AM17/	RLA File :03/95/040/00255/AM17/	Lic.No/Date:0310805798 29.06.2016	Defer Date: 16.11.2016
	Decision : Deferred			

439	Case No.:44/11/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00578/AM17/	RLA File :03/94/040/00243/AM17/	Lic.No/Date:0310805848 30.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

440	Case No.:49/11/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00583/AM17/	RLA File :03/94/040/00253/AM17/	Lic.No/Date:0310805837 30.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

441	Case No.:51/11/82-ALC4/2016	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00585/AM17/	RLA File :03/94/040/00244/AM17/	Lic.No/Date:0310805835 30.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/182/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

442	Case No.:45/11/82-ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
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	HQ File :01/82/050/00579/AM17/	RLA File :03/94/040/00249/AM17/	Lic.No/Date:0310805832 30.06.2016	Defer Date: 16.11.2016
	Decision : Deferred .			

443	Case No.:7/11/82- ALC4/2016	Party Name: PANERA BIOTEC PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00541/AM17/	RLA File :05/24/040/00136/AM17/	Lic.No/Date:0510398951 30.06.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DBT.			

444	Case No.:14/11/82- ALC4/2016	Party Name: PALADIN PAINTS AND CHEMICALS PVT. LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00548/AM17/	RLA File :03/95/040/00277/AM17/	Lic.No/Date:0310805923 04.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

445	Case No.:50/11/82- ALC4/2016	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00584/AM17/	RLA File :03/94/040/00275/AM17/	Lic.No/Date:0310805959 05.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

446	Case No.:53/11/82- ALC4/2016	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00587/AM17/	RLA File :03/94/040/00273/AM17/	Lic.No/Date:0310805958 05.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

447	Case No.:48/11/82- ALC4/2016	Party Name: J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00582/AM17/	RLA File :03/94/040/00255/AM17/	Lic.No/Date:0310805960 05.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

448	Case No.:15/11/82- ALC4/2016	Party Name: N S CHEMICALS	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00549/AM17/	RLA File :03/95/040/00119/AM17/	Lic.No/Date:0310805965 05.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

449	Case No.:12/11/82- ALC4/2016	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00546/AM17/	RLA File :03/95/040/00285/AM17/	Lic.No/Date:0310806007 08.07.2016	Defer Date: 16.11.2016

	Decision :Deferred.		
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450	Case No.:13/11/82-ALC4/2016	Party Name:S M CHEMICAL VAPI PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00547/AM17/	RLA File :03/95/040/00225/AM17/	Lic.No/Date:0310806063 11.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

451	Case No.:42/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00576/AM17/	RLA File :03/94/040/00198/AM17/	Lic.No/Date:0310806121 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

452	Case No.:43/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00577/AM17/	RLA File :03/94/040/00105/AM17/	Lic.No/Date:0310806120 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

453	Case No.:39/11/82-ALC4/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00573/AM17/	RLA File :03/94/040/00966/AM16/	Lic.No/Date:0310806146 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

454	Case No.:9/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00543/AM17/	RLA File :03/94/040/00277/AM17/	Lic.No/Date:0310806159 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

455	Case No.:24/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00558/AM17/	RLA File :03/94/040/00272/AM17/	Lic.No/Date:0310806154 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

456	Case No.:46/11/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00580/AM17/	RLA File :03/94/040/00276/AM17/	Lic.No/Date:0310806157 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

457	Case No.:47/11/82-	Party Name:ENCUBE	Meet No/Date:11/82-	Status:Case
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	ALC4/2016	ETHICALS PVT LTD	ALC4/2016 07.09.2016	Deferred
	HQ File :01/82/050/00581/AM17/	RLA File :03/94/040/00274/AM17/	Lic.No/Date:0310806156 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

458	Case No.:40/11/82- ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00574/AM17/	RLA File :03/94/040/00237/AM17/	Lic.No/Date:0310806115 12.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

459	Case No.:52/11/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00586/AM17/	RLA File :03/94/040/00288/AM17/	Lic.No/Date:0310806113 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

460	Case No.:41/11/82- ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00575/AM17/	RLA File :03/94/040/01110/AM16/	Lic.No/Date:0310806126 12.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

461	Case No.:89/11/82- ALC4/2016	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00623/AM17/	RLA File :56/24/040/00015/AM17/	Lic.No/Date:5610004949 12.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

462	Case No.:4/11/82- ALC4/2016	Party Name:ATUL LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00538/AM17/	RLA File :08/24/040/00113/AM17/	Lic.No/Date:0810138282 13.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

463	Case No.:58/11/82- ALC4/2016	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00592/AM17/	RLA File :08/24/040/00126/AM17/	Lic.No/Date:0810138278 13.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/151/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

464	Case No.: 57/11/82- ALC4/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00591/AM17/	RLA File :03/95/040/00296/AM17/	Lic.No/Date:0310806194 13.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

465	Case No.: 68/11/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00602/AM17/	RLA File :08/24/040/00116/AM17/	Lic.No/Date:0810138288 14.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

466	Case No.: 73/11/82- ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00607/AM17/	RLA File :05/23/040/00192/AM17/	Lic.No/Date:0510399089 14.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

467	Case No.: 10/11/82- ALC4/2016	Party Name:MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00544/AM17/	RLA File :03/95/040/00304/AM17/	Lic.No/Date:0310806238 14.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

468	Case No.: 56/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00590/AM17/	RLA File :03/95/040/00746/AM16/	Lic.No/Date:0310806245 14.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

469	Case No.: 75/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00609/AM17/	RLA File :03/95/040/00614/AM16/	Lic.No/Date:0310806246 14.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.06/82 dated 29.08.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

470	Case No.: 54/11/82- ALC4/2016	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00588/AM17/	RLA File :08/24/040/00138/AM17/	Lic.No/Date:0810138287 14.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

471	Case No.: 69/11/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00603/AM17/	RLA File :08/24/040/00146/AM17/	Lic.No/Date:0810138302 15.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

472	Case No.: 72/11/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00606/AM17/	RLA File :08/24/040/00145/AM17/	Lic.No/Date:0810138301 15.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

473	Case No.: 38/11/82- ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00572/AM17/	RLA File :03/94/040/00224/AM17/	Lic.No/Date:0310806304 15.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

474	Case No.: 34/11/82- ALC4/2016	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00568/AM17/	RLA File :03/94/040/00114/AM17/	Lic.No/Date:0310806356 18.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

475	Case No.: 37/11/82- ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00571/AM17/	RLA File :03/94/040/00220/AM17/	Lic.No/Date:0310806338 18.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

476	Case No.: 36/11/82- ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00570/AM17/	RLA File :03/94/040/00226/AM17/	Lic.No/Date:0310806366 18.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

477	Case No.: 23/11/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00557/AM17/	RLA File :03/94/040/00301/AM17/	Lic.No/Date:0310806378 19.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

478	Case No.: 67/11/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
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	HQ File :01/82/050/00601/AM17/	RLA File :05/23/040/00065/AM17/	Lic.No/Date:0510399129 19.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

479	Case No.: 66/11/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Case Deferred
	HQ File :01/82/050/00600/AM17/	RLA File :05/23/040/00147/AM17/	Lic.No/Date:0510399130 19.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

480	Case No.: 11/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00545/AM17/	RLA File :03/95/040/00608/AM16/	Lic.No/Date:0310806372 19.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.33/82 dated 21.03.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

481	Case No.: 17/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00551/AM17/	RLA File :03/95/040/00578/AM16/	Lic.No/Date:0310806374 19.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.20/82 dated 20.09.2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

482	Case No.: 21/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Case Deferred
	HQ File :01/82/050/00555/AM17/	RLA File :03/95/040/00206/AM17/	Lic.No/Date:0310806373 19.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

483	Case No.: 28/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00562/AM17/	RLA File :03/95/040/00729/AM15/	Lic.No/Date:0310806387 19.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.21/82 dated dated 29.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

484	Case No.: 18/11/82- ALC4/2016	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Case Deferred
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	HQ File :01/82/050/00552/AM17/	RLA File :03/95/040/00262/AM17/	Lic.No/Date:0310806401 19.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

485	Case No.:35/11/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00569/AM17/	RLA File :03/94/040/00283/AM17/	Lic.No/Date:0310806427 20.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

486	Case No.:74/11/82- ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00608/AM17/	RLA File :05/23/040/00195/AM17/	Lic.No/Date:0510399160 20.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

487	Case No.:29/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00563/AM17/	RLA File :03/95/040/00584/AM16/	Lic.No/Date:0310806430 21.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.20/82 dated 20.09.2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

488	Case No.:19/11/82- ALC4/2016	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00553/AM17/	RLA File :03/95/040/00326/AM17/	Lic.No/Date:0310806484 21.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

489	Case No.:25/11/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00559/AM17/	RLA File :03/95/040/00180/AM17/	Lic.No/Date:0310806477 21.07.2016	Defer Date: 16.11.2016
	Decision : Deferred			

490	Case No.:26/11/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00560/AM17/	RLA File :03/95/040/00116/AM17/	Lic.No/Date:0310806480 21.07.2016	Defer Date: 16.11.2016
	Decision : Deferred			

491	Case No.:27/11/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
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	HQ File :01/82/050/00561/AM17/	RLA File :03/95/040/00143/AM17/	Lic.No/Date:0310806474 21.07.2016	Defer Date: 16.11.2016
	Decision : Deferred			

492	Case No.:65/11/82- ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00599/AM17/	RLA File :09/24/040/00222/AM17/	Lic.No/Date:0910063975 22.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

493	Case No.:33/11/82- ALC4/2016	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00567/AM17/	RLA File :03/94/040/00327/AM17/	Lic.No/Date:0310806514 22.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

494	Case No.:20/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00554/AM17/	RLA File :03/95/040/00498/AM16/	Lic.No/Date:0310806509 22.07.2016	Defer Date: 16.11.2016
	Decision :Deferred.			

495	Case No.:30/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00564/AM17/	RLA File :03/95/040/00703/AM15/	Lic.No/Date:0310806510 22.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.33/82 dated 21.03.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

496	Case No.:31/11/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00565/AM17/	RLA File :03/95/040/00168/AM17/	Lic.No/Date:0310806532 22.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

497	Case No.:70/11/82- ALC4/2016	Party Name:ARCHI EXIM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00604/AM17/	RLA File :08/24/040/00150/AM17/	Lic.No/Date:0810138353 25.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

498	Case No.:71/11/82- ALC4/2016	Party Name:ARCHI EXIM PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
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	HQ File :01/82/050/00605/AM17/	RLA File :08/24/040/00151/AM17/	Lic.No/Date:0810138354 25.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

499	Case No.:76/11/82- ALC4/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status: Approved
	HQ File :01/82/050/00610/AM17/	RLA File :03/95/040/00702/AM15/	Lic.No/Date:0310806549 25.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.06/82 dated 29.08.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

500	Case No.:32/11/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00566/AM17/	RLA File :03/95/040/00290/AM17/	Lic.No/Date:0310806544 25.07.2016	Defer Date: 16.11.2016
	Decision : Deferred.			

501	Case No.:55/11/82- ALC4/2016	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00589/AM17/	RLA File :08/24/040/00156/AM17/	Lic.No/Date:0810138362 25.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

502	Case No.:22/11/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00556/AM17/	RLA File :03/94/040/00262/AM17/	Lic.No/Date:0310806600 26.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

503	Case No.:77/11/82- ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00611/AM17/	RLA File :05/23/040/00124/AM17/	Lic.No/Date:0510399240 27.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

504	Case No.:78/11/82- ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00612/AM17/	RLA File :05/23/040/00123/AM17/	Lic.No/Date:0510399239 27.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

505	Case No.:79/11/82-	Party Name:ASIATIC	Meet No/Date:11/82-	Status:Case
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	ALC4/2016	DRUGS &PHARMACEUTICALS PVT. LTD.	ALC4/2016 07.09.2016	Deferred
	HQ File :01/82/050/00613/AM17/	RLA File :05/23/040/00119/AM17/	Lic.No/Date:0510399242 27.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

506	Case No.:80/11/82- ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00614/AM17/	RLA File :05/23/040/00125/AM17/	Lic.No/Date:0510399241 27.07.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

507	Case No.:90/11/82- ALC4/2016	Party Name:MICRO LABS LTD	Meet No/Date:11/82- ALC4/2016 07.09.2016	Status:Case Deferred
	HQ File :01/82/050/00624/AM17/	RLA File :07/24/040/00167/AM17/	Lic.No/Date:0710110277 19.08.2016	Defer Date: 16.11.2016
	Decision : Deferred for want of comments from DoP.			

Sl. No. ¹¹/₀₈

F. No.35011/326/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 26th September, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.1)
2009-14 Case of M/s R.L. Fine Chem Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1296/AM13/DES-3/1389 dated the 19/03/13 vide which representation from M/s. R.L. Fine Chem Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Lorazepam BP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	2 Amino 2,5-Dichloro Benzo Phenone	1.60

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT),
Udyog Bhawan, New Delhi.

F. No.35011/107/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Adcock Ingram Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/122/AM-17/DES-3/102 dated the 23/5/16 vide which application from M/s Adcock Ingram Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **CAL-SUP Tablets (calcium + carbonate 1250mg + glycine 535.7mg)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call the following from the firm viz:-

- 1) Copy of the application in prescribed proforma.
- 2) Copy of DML for above export product, and
- 3) Copy of the master-batch formula duly certified by Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11/AM-12

Sl.No.13

Case No.:6/45/82-
ALC4/2011Party Name:SANMAR
SPECIALITY CHEMICALS
LIMITED,Meet No/Date:10/82-
ALC4/2012
05.06.2012Status:Case
ApprovedHQ File
:01/82/050/01183/AM12/RLA File
:04/24/040/00236/AM12/Lic.No/Date:0410131
109
30.11.2011
Defer Date:

112 **Decision** : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/7/2010-Ch.II dated 05.06.2012 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	
4-(2-Aminoethyl)-2-methoxyphenol.	1 kg	1.	Vanillin	1.124 kg	
		2.	Sodium Cyanide	0.416 kg	
RA concerned may take further necessary action as per above decision of NC					



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Case No.:77/22/82-ALC4/2010	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:34/82-ALC4/2010 23.11.2010	Status:Case Approved
HQ File :01/82/050/00730/AM11/	RLA File :03/94/040/00254/AM11/	Lic.No/Date:0310579381 17.06.2010	

48 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/1/2009-Ch.II dated 19.10.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Alpha Picolinic Acid	1 Kg.	1.	2-Cyanopyridine	1.34 kg

RA concerned may take further necessary action as per above decision of NC.

11/07-17
Sl. No. 61

F. No.35011/418/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Polydrug Labs Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/542/AM-16/DES-3/325 dated the 02/07/15 vide which application from M/s. Polydrug Labs Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ferrous Fumarate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Fumaric Acid	0.769

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. P.I Industries Ltd. Ltd. for the import of raw material against the export of 2-Chloro -4- Fluoro -5- Nitrobenzotrichloride (CFN).

(Advance Authorization No. 1310047932 dated 29.07.2015).

Ref: U.O. No. 01/82/50/01306/AM-16DES-3/1619 dated 10.02.2016.

M/s. P.I Industries Ltd. have submitted present application for the import of raw material against the export of 2-Chloro -4- Fluoro -5- Nitrobenzotrichloride (CFN).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
2-Chloro -4- Fluoro -5- Nitrobenzotrichloride (CFN).	1 kg.	1. 2- Chloro-4- Fluoro Toluene	0.619 Kg
		2. Methanol	0.188 Kg.

This issues with the approval of competent authority.

A.K. Agarwal
10/8/2016
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Nirmal Kumar, Dy. DGFT, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/6/2010-CH-II dated 10.08.2016

01/82/162/70/AMC7

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F. No.35011/783/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the August 22, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:
Application from M/s Encube Ethicals Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01378/AM-16/DES-3/502 dated 12/01/2016 vide which an application from M/s Encube Ethicals Pvt. Ltd was sent to this Department for fixation of norms for the export of 31 type of packs of ointments/creams.

2) The matter has been examined and all these 31 export products have been categorized in 17 groups of ointments under different brands/generic formulations. The norms for each of the categories for different pack sizes have been worked out based upon DML, Batch Formula and SION published for this type of formulations. The quantities of different inputs for 100 tubes of different pack sizes of specific composition of formulations as given below may be considered as input output norms for the export products covered under this application.

S.N o	Name of Export Product	S.N o	Inputs recommended	100 tubes of 14 gm	100 tubes of 42 gm	100 tubes of 28 gm
1.	Miconazole 2% Creams in different pack sizes	1.	Benzoic Acid	0.28 gm	0.84 gm	0.56 gm
		2.	Pegoxyl 7-stearate	280 gm	820 gm	560 gm
		3.	Mineral Oil	42 gm	126 gm	84 gm
		4.	Oleoyl Polyoxylglycerides	42 gm	126 gm	84 gm
		5.	Butylated hydroxyanisole	0.0728 gm	0.2184 gm	0.1456 gm
		6.	Miconazole	28.56 gm	85.68 gm	57.12 gm
		7.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy		

S.N o	Name of Export Product	S.N o	Inputs recommended	100 tubes of 45 gm with 1 applicator	100 tubes of 45 gm with 7 applicators
2.	Miconazole 2% Creams	1.	Benzoic Acid	0.900 gm	0.900 gm
		2.	Pegoxyl 7-stearate	900 gm	900 gm
		3.	Mineral Oil	135 gm	135 gm
		4.	Oleoyl Polyoxylglycerides	135 gm	135 gm
		5.	Butylated hydroxyanisole	0.234 gm	0.234 gm
		6.	Miconazole	91.80 gm	91.80 gm
		7.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	
		8.	1 or 7 applicators as per product specification	100 packs of one applicator each	100 packs of Seven applicator each

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 tubes of 28 gm
3.	Clotrimazole 1% creams	1.	Cetostearyl Alcohol	140 gm	280 gm
		2.	Octyldodecanol	189 gm	378 gm
		3.	Cetyl Esters	33 gm	66 gm
		4.	Sorbitan Monostearate	28 gm	56 gm
		5.	Polysorbate 60	21 gm	42 gm
		6.	Clotrimazole	14.28 gm	28.56 gm
		7.	Benzyl Alcohol	14 gm	28 gm
		8.	Sodium Phosphate Monobasic	2.24 gm	4.4 gm
		9.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 45 gm with 1 applicator	100 tubes of 45 gm with 7 applicators
4.	Clotrimazole 1% creams	1.	Plastic (LDPE) Applicators (1s or 7s packs)	(100 pack of 1 applicator each)	(100 pack of 7 applicators each)
		2.	Cetostearyl Alcohol	450 gm	450 gm
		3.	Octyldodecanol	607.50 gm	607.50 gm
		4.	Cetyl Esters	135.00 gm	135.00 gm
		5.	Sorbitan Monostearate	90.00 gm	90.00 gm
		6.	Polysorbate 60	67.50 gm	67.50 gm
		7.	Clotrimazole	45.00 gm	45.00 gm
		8.	Benzyl Alcohol	45.00 gm	45.00 gm
		9.	Sodium Phosphate Monobasic	7.20 gm	7.20 gm
		10.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 tubes of 28 gm
5.	Triple Antibiotic Ointment	1.	White Petrolatum	Quantity not indicated in the Batch formula	
		2.	Polymyxin B Sulfate (non-sterile)	7.14 MU	14.28 MU
		3.	Bacitracin Zinc	7.22 gm	14.14 gm
		4.	Neomycin Sulfate	4.998	9.996 gm
		5.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm
6.	Triple Antibiotic Ointment MS	1.	White Petrolatum	Quantity not indicated in the Batch formula
		2.	Polymyxin B Sulfate (non-sterile)	28.56 MU
		3.	Bacitracin Zinc	18.05 gm
		4.	Neomycin Sulfate (micronized)	9.996 gm
		5.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 28 gm	100 tubes of 14 gm
7.	Triple Antibiotic Ointment W/PRAM	1.	White Petrolatum	277.6032 gm	138.8016 gm
		2.	Pramoxine HCL	28.56 gm	14.28 gm
		3.	Bacitracin Zinc	18.05 gm	9.025 gm
		4.	Polymyxin B Sulfate (non-sterile)	14.28 MU	7.14 MU
		5.	Neomycin Sulfate (micronized)	571.2 gm	285.6 gm
		6.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 56 gm	100 tubes of 14 gm	100 Tubes of 28 gm
8.	Triple Antibiotic Ointment EF	1.	Cocoa Butter Ultra Natural	2.5 gm	63 gm	126 gm
		2.	White Petrolatum	Quantity not indicated in the Batch formula		
		3.	Super Refined Cottonseed	238 gm	59.5 gm	119 gm
		4.	Super Refined Olive-LQ	14 gm	3.5 gm	7 gm
		5.	Vitamin E Acetate	126 gm	31.5 gm	63 gm
		6.	Polymyxin B Sulfate (non-sterile)	14.44 MU	3.61 MU	7.22 MU
		7.	Neomycin Sulfate (non-micronized)	19.992 gm	4.998 gm	9.996 gm
		8.	Bacitracin Zinc	28.88 gm	7.22	14.44 gm
		9.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy		

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 Tubes of 28 gm
9.	Double Antibiotic W/PRAM Cream	1.	Emulsifying wax	168 gm	336 gm
		2.	Mineral Oil	112 gm	224 gm
		3.	White Petrolatum	56 gm	112 gm
		4.	Poloxamer 188	0.0182 gm	0.0364 gm
		5.	Propylene Glycol	28 gm	56 gm
		6.	Methyl Paraben	3.5 gm	7.00 gm
		7.	Polymyxin B Sulfate (non-sterile)	14.28 gm	28.56 gm
		8.	Neomycin Sulfate (micronized)	4.998 gm	9.996 gm
		9.	Pramoxine HCL Micronised	28.56 gm	14.28 gm
		10.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 Tubes of 28 gm
10.	Allergy Cream W/Zinc	1.	Cetyl Alcohol	448
		2.	Polysorbate 60	84
		3.	Sorbitan Monostearate	196
		4.	Propylene Glycol	140
		5.	Methyl Paraben	7
		6.	Diphenhydramine Hydrochloride	57.12
		7.	Zinc Acetate	2.856
		8.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S.No	Name of Export Product	S.No	Inputs recommended	100 Tubes of 14 gm	100 Tubes of 28 gm
11.	Double Antibiotic Ointment	1.	White Petrolatum	Quantities could not be worked out as neither the DML nor Batch Formula provided in the application.	
		2.	Polymyxin B Sulfate (non-Sterile)		
		3.	Bacitracin Zinc		
		4.	Empty Laminated Printed tubes of corresponding sizes		

S.No	Name of Export Product	S.No	Inputs recommended	100 tubes of 14 gm	100 Tubes of 28 gm
9.	Double Antibiotic W/PRAM Cream	1.	Emulsifying wax	168 gm	336 gm
		2.	Mineral Oil	112 gm	224 gm
		3.	White Petrolatum	56 gm	112 gm
		4.	Poloxamer 188	0.0182 gm	0.0364 gm
		5.	Propylene Glycol	28 gm	56 gm
		6.	Methyl Paraben	3.5 gm	7.00 gm
		7.	Polymyxin B Sulfate (non-sterile)	14.28 gm	28.56 gm
		8.	Neomycin Sulfate (micronized)	4.998 gm	9.996 gm
		9.	Pramoxine HCL Micronised	28.56 gm	14.28 gm
		10.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S.No	Name of Export Product	S.No	Inputs recommended	100 Tubes of 28 gm
10.	Allergy W/Zinc Cream	1.	Cetyl Alcohol	448
		2.	Polysorbate 60	84
		3.	Sorbitan Monostearate	196
		4.	Propylene Glycol	140
		5.	Methyl Paraben	7
		6.	Diphenhydramine Hydrochloride	57.12
		7.	Zinc Acetate	2.856
		8.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S.No	Name of Export Product	S.No	Inputs recommended	100 Tubes of 14 gm	100 Tubes of 28 gm
11.	Double Antibiotic Ointment	1.	White Petrolatum	Quantities could not be worked out as neither the DML nor Batch Formula provided in the application.	
		2.	Polymyxin B Sulfate (non-Sterile)		
		3.	Bacitracin Zinc		
		4.	Empty Laminated Printed tubes of corresponding sizes		

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 14 gm	100 Tubes of 28 gm
12.	Bacitracin Zinc Ointment	1.	White Petrolatum	Quantity not indicated in the Batch formula	
		2.	Bacitracin Zinc	9.025	18.05
		3.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm	100 Tubes of 56 gm
13.	Hydrocortisone 1% OTC Cream	1.	Glyceryl Stearate	The requirement of various inputs not tally with Batch Formula and DML available in the application.	
		2.	White wax		
		3.	Stearyl Alcohol		
		4.	Isopropyl Myristate		
		5.	Cetyl Alcohol		
		6.	Sorbitan Monostearate		
		7.	Polysorbate 60		
		8.	Propyl Paraben		
		9.	Anhydrous Citric Acid		
		10.	Sodium citrate		
		11.	Methyl Paraben		
		12.	Sorbic Acid		
		13.	Polyoxyl 40 Stearate		
		14.	Propylene Glycol		
		15.	Hydrocortisone		
		16.	Empty Laminated Printed tubes of corresponding sizes		

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm
14.	Hydrocortisone 1% OTC Ointment	1.	White Petrolatum	2.716
		2.	Mineral Oil	0.056
		3.	Hydrocortisone	28.56
		4.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm	100 Tubes of 56 gm
15.	Hydrocortisone/ Aloe 1% Cream	1.	Anhydrous Citric Acid	0.98 gm	1.96 gm
		2.	Sodium citrate	1.68 gm	3.36 gm
		3.	Methyl Paraben	5.6 gm	11.2 gm
		4.	Sorbic Acid	1.4 gm	2.8 gm
		5.	Polyoxyl 40 Stearate	14 gm	28 gm
		6.	Propylene Glycol	98 gm	196 gm
		7.	Glyceryl Stearate	56 gm	112 gm
		8.	White wax	84 gm	168 gm
		9.	Stearyl Alcohol	28 gm	56 gm
		10.	Isopropyl Myristate	224 gm	448 gm
		11.	Cetyl Alcohol	84 gm	168 gm
		12.	Sorbitan Monostearate	84 gm	168 gm
		13.	Polysorbate 60	84 gm	168 gm
		14.	Propyl Paraben	2.8 gm	5.6 gm
		15.	Hydrocortisone	0.02856 gm	0.05712 gm
		16.	Aloe Concentrate	2.8 gm	5.6 gm
		17.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 28 gm
16.	Hydrocortisone Plus 12 Cream	1.	Anhydrous Citric Acid	0.980
		2.	Sodium citrate	1.680
		3.	Methyl Paraben	5.600
		4.	Sorbic Acid	1.400
		5.	Polyoxyl 40	14.000
		6.	Propylene Glycol	98.000
		7.	Glycerin	7.000
		8.	Glyceryl Stearate	56.000
		9.	White wax	84.000
		10.	Stearyl Alcohol	28.000
		11.	Isopropyl Myristate	224.000
		12.	Sorbitan Monostearate	84.000
		13.	Polysorbate 60	84.000
		14.	Propyl Paraben	2.800
		15.	Mineral Oil	7.000
		16.	White Petrolatum	7.000
		17.	Cetosteryl Alcohol	7.000
		18.	Isopropyl Palmitate	2.800
		19.	Vitamin A & D3	7.000
		20.	Aloe Concentrate	2.800
		21.	Hydrocortisone	28.560
		22.	Cetyl Alcohol	84.000
		23.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

S. No	Name of Export Product	S. No	Inputs recommended	100 Tubes of 56 gm
17.	Hydrocortisone 0.5% Cream	1.	Methyl Paraben	0.112 gm
		2.	Sorbic Acid	0.056 gm
		3.	Polyoxyl 40 Stearate	0.28 gm
		4.	Glyceryl Stearate	1.12 gm
		5.	White wax	1.68 gm
		6.	Stearyl Alcohol	0.56 gm
		7.	Isopropyl Myristate	4.48 gm
		8.	Cetyl Alcohol	1.68 gm
		9.	Sorbitan Monostearate	1.68 gm
		10.	Polysorbate 60	1.68 gm
		11.	Propyl Paraben	0.056 gm
		12.	Propylene Glycol	1.12 gm
		13.	Hydrocortisone	0.28 gm
		14.	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy

3. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India

Phone: - 23071162

Email: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/783/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: July 14, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s Encube Ethicals Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01380/AM-16/DES-3/1414 dated 11/01/2016 forwarding an application of M/s Encube Ethicals Pvt. Ltd. for fixation of norms against export of **Ozonol Antibiotic 30gm tube**. This department has examined the matter and the following norms are furnished: -

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
Ozonol Antibiotic 30 gm (each gram contain Bacitracin USP 500 unit, Polymyxin B Sulphate USP 10,000 Unit and Lidocaine HCL USP 40.0 mg).	100 tubes	1.	White Protopet	2851.68 gm
		2.	Lidocaine hydrochloride USP	122.40 gm
		3.	Bacitracin Non Sterile Micronized USP	18.96 gm
		4.	Polymyxin B Sulphate (Non-Sterile Micro) USP	30.06 MU
		5.	Aluminium Collapsible tubes 30 gm	Relevant, As per packing Policy

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

01/82/162/ 50(A4)/7.

11
Sl. No. 189
DGS-III

F. No.35011/783/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: July 14, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s **Encube Ethicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01357/AM-16/DES-3/1494 dated 12/01/2016 forwarding an application of M/s Encube Ethicals Pvt. Ltd. for fixation of norms against export of (1) **Myoflex Regular 10%, 100 gm tube** (2) **Myoflex Extra Cream 15%, 100 gm tube** (3) **Myoflex Max, 100 gm tube** (4) **Ozonol Ointment 30 gm tube** & (5) **Ozonol Ointment 60 gm tube** as API). This department has examined the matter and the following norms are furnished: -

Export Item No. 1 Myoflex Regular 10%, 100 gm tube

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
Myoflex Regular 10%, 100 gm tube (containing Triethanolamine Salicylate 10% w/w)	100 tubes	1.	Cetyl Alcohol NF (Speziol C16/Kolliwax CA)	1000 gm
		2.	Stearyl Alcohol	500 gm
		3.	White Bees wax (white wax)	100 gm
		4.	Sodium Lauryl Sulphate	200 gm
		5.	Trolamine 99% Minimum	134.50 gm
		6.	Lavender Oil	2.20 gm
		7.	HDPE Plastic Tubes for 100 gm	Relevant, As per packing policy

Export Item No. 2 Myoflex Extra Cream 15%, 100 gm tube

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
Myoflex Extra Cream 15%, 100 gm tube (containing Triethanolamine Salicylate 15% w/w)	100 tubes	1.	Cetyl Alcohol NF (Speziol C16/Kolliwax CA)	1000 gm
		2.	Stearyl Alcohol	500 gm
		3.	White Bees wax (white wax)	100 gm
		4.	Sodium Lauryl Sulphate	200 gm
		5.	Trolamine 99% Minimum	801.21 gm
		6.	Lavender Oil	2.20 gm
		7.	HDPE Plastic Tubes for 100 gm	Relevant, As per packing policy

Export Item No. 3 Myoflex Max, 100 gm tube

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
Myoflex Max, 100 gm tube (containing Triethanolamine Salicylate 20% w/w)	100 tubes	1.	Cetyl Alcohol NF (Speziol C16/Kolliwax CA)	1100 gm
		2.	Stearyl Alcohol	550 gm
		3.	White Bees wax (white wax)	110 gm
		4.	Sodium Lauryl Sulphate	200 gm
		5.	Trolamine 99% Minimum	1068.96 gm
		6.	Lavender Oil	2.20 gm
		7.	HDPE Plastic Tubes for 100 gm	Relevant, As per packing policy

Export Item No. 4 Ozonol Ointment 30 gm tube &
Export Item No. 5 Ozonol Ointment 60 gm tube

Product to be Exported		Raw materials to be Imported			
Description	Quantity	S.No	Description	Quantity 30 gm tube	Quantity 60 gm tube
Ozonol Ointment (containing 0.18% w/w Phenol and 3.72% w/w Zinc Oxide).	100 tubes	1.	Petrolatum yellow USP	1818.60 gm	3637.20 gm
		2.	Bees wax yellow (Refined) USP	216 gm	432.00 gm
		3.	Lanolin USP	260.70 gm	521.40 gm
		4.	Ichthammol USP	8.70 gm	17.40 gm
		5.	White Mineral Oil	519.60 gm	1039.20 gm
		6.	Origanum Oil Red Imitation C	12.30 gm	24.60 gm
		7.	Phenol USP	5.40 gm	10.80 gm
		8.	Aluminium Collapsible tube 30 gm or 60 gm	Relevant, As per packing Policy	

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/37/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 9 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Medispray Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1857/AM-16/DES-3/08 dated the 4/4/16 vide which application from M/s Medispray Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Aerodini 100mcg Injaler (200MD) and 17 more products**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of drug manufacturing licence for each of the 18 export products.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/851/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Sirmaxo Chemicals (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1667/AM-16/DES-3/1758 dated the 2/3/16 vide which application from M/s Sirmaxo Chemicals (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Povidone Iodine Topical Solution USP** . This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

1. Complete description of export product showing % content of Povidone Iodine and available Iodine in the export product.
 2. Unit of export product is show in numbers. The same may be given in Kgs and Litres.
 3. Detailed working on the requirement of import input.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/46/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Medispray Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1780/AM-16/DES-3/1899 dated the 30/3/16 vide which application from M/s Medispray Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Iprratropium Pressurised inhalation 20mcg / Iprravent (200MD) Iprramar 20mcg Inhaler**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Whether the use of propellant P-227 (Hepta fluoro propane) in inhalers is approved by MOEF.
If so, copy of NOC from MOEF may be furnished.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/33/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1793/AM-16/DES-3/11 dated the 4/4/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nystatin Tablets 500000 Units (86.990mg)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1 No. Tablet
1	Nystatin USP	88.73mg/Tablets

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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S.No. 176

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Eternis fine chemicals Ltd. for the import of raw material against the export of ALPHA HEXYL CINNAMALDEHYDE/ HEXYL CINNAMIC ALDEHYDE

(Advance Authorization No. 0310295203 dated 5.5.2015)

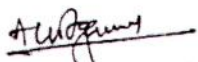
Ref: U.O. No. 01/82/050/01010/AM-16/DES-3/1101 dated 18.11.2015

M/s. Eternis fine chemicals Ltd. have submitted present application for the import of raw material against the export of ALPHA HEXYL CINNAMALDEHYDE/ HEXYL CINNAMIC ALDEHYDE

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
ALPHA HEXYL CINNAMALDEHYDE/ HEXYL CINNAMIC ALDEHYDE	1 kg	1. OCTANOL	0.803 KG.
		2. BENZALDEHYDE	0.614 KG.

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/57/2012-CH-II dated 21.12.2015



Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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264 ✓
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Subject: Advance Authorization application from M/s. Sunshield Chemicals . Ltd. for the import of raw material against the export of Theic-Tris(2-Hydroxy Ethyl)Isocyanurate (Advance Authorization No. 0310790820 dated 7.11.2014)

Ref: U.O. No. 01/83/50/838/AM-15/DES-IV/103 dated 5.5.2015

M/s. Sunshield Chemicals Ltd. have submitted present application for the import of raw material against the export of Theic-Tris(2-Hydroxy Ethyl)Isocyanurate

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
THEIC-TRIS(2-Hydroxy Ethyl) Isocyanurate	1 kg	1. Cyanuric Acid	0. 546 kg.
		2. Ethylene Oxide	0.562 kg
		3. Methanol	0.103 kg

This issues with the approval of competent authority.

Acwrgum
27/05/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Ram Sagar Panjiar ,FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/107/2010-CH-II dated .5.2015

F. No.35011/149/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Venus Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/288/AM-17/DES-3/199 dated the 4/7/16 vide which application from M/s Venus Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **ceftazidime + Sulbactum powder for solution for injection 1.5gm and 3.0gm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Ceftazidime pentahydrate with sodium bicarbonate sterile	1253mg/1.5gm injection And 2506mg/3.0gm injection

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/205/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/251/AM-17/DES-3/285 dated the 11/7/2016 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxicillin and Clavulanate Pot. 1000mg Tablet**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

1. % wastage on API applied for the manufacture of 1000 mg Tablet.
 2. Detailed calculation for requirement of (Potassium Clavulanate + Avicel) (in active base) vis-à-vis the composition given in the DML.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11/304

F. No.35011/205/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

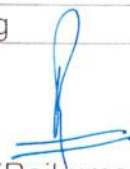
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/254/AM-17/DES-3/291 dated the 11/7/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Fosinopril Sodium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	(Trans)-4-cyclohexyl-L-proline	0.552kg
2	1,3-dicyclohexyl carbodiimide	0.55kg
3	4-phenyl-1-butene	3.06kg
4	L-Cinchonidine	0.2379kg
5	Triethyl amine	0.276kg
6	HMDS	4.922kg
7	TMCS	3.301kg
8	Acetone	1.352kg
9	Acetonitrile	1.358kg
10	Hexanes	10.935kg
11	Isopropyl alcohol	2.366kg
12	Methanol	2.727kg
13	MIBK	4.00kg
14	Methylene chloride	4.366kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/202/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Covalent Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/176/AM-17/DES-3/286 dated the 11/7/16 vide which application from M/s Covalent Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefdinir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	GCLE	2.263kg
2	EHATA	1.397kg
3	Methylene chloride	14.87kg
4	Tetrahydrofuran	2.06kg
5	Methanol	4.12kg
6	Activated carbon	0.055kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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308

F. No.35011/205/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/258/AM-17/DES-3/296 dated the 13/7/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rosuvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Pyrimidine carboxaldehyde	1.338kg
2	Pot. Carbonate (Anhy.)	0.412kg
3	Triphenyl phosphine	1.719kg
4	Activated carbon	0.100kg
5	(4R-Cis)-6-[(acetyloxy) methyl]-2,2-dimethyl-1,3-dioxane-4-acetate-1,1-dimethylethyl ester	1.80kg
6	Isopropyl alcohol	2.15kg
7	Methanol	9.93kg
8	Methylene chloride	4.81kg
9	Tetrahydrofuran	11.88kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/28/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Zim Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1830/AM-16/DES-3/20 dated the 4/4/16 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Prednisolone Orodispersible DC Granules 5mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

Both the Export description as well as net content of prednisolone BP in each of the two export products do not match with the DML furnished by the firm.
Technical justification alongwith revised details may be furnished by the firm.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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317

F. No.35011/34/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1792/AM-16/DES-3/12 dated the 4/4/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mirtazapine Tablets USP 15mg & 30mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1 No. Tablet
1	Mirtazapine USP	15.3mg/15mg Tablet And 30.6mg/30mg Tablet

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11/
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F. No.35011/35/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1794/AM-16/DES-3/10 dated the 4/4/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Metoprolol Tartrate Tablets USP 25mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1 No. Tablet
1	Metoprolol tartrate	25.50mg/Tablet
2	Magnesium stearate	1.49mg
3	Microcrystalline cellulose (Avicel 102)	75.21mg
4	Croscarmellose sodium	11.92mg
5	Lactose anhydrous	47.16mg
6	Closure 38mm CRC	Relevant, As per packing policy

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11/319

F. No.35011/23/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1795/AM-15/DES-3/15 dated the 4/4/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Metoprolol Tartrate tablets USP 50mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1 No. Tablet
1	Metoprolol tartrate	51.0mg
2	Magnesium stearate	2.10mg
3	Micro-crystalline cellulose (Avicel 102)	95.4mg
4	Cross carmellose sodium	16.8mg
5	Lactose anhydrous	30.67mg
6	Closure 53 mm	Relevant, As per packing policy

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11
320

F. No.35011/203/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Biological E. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/241/AM-17/DES-3/307 dated the 13/7/16 vide which application from M/s Biological E. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Noscapine BP/JP/USP (min. 98.5%)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) CoA of the import item from foreign supplier.
 - 2) Past production vis-à-vis actual consumption of imported input duly certified by central excise authorities.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11
340

F. No.35011/206/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Dhanuka Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/177/AM-17/DES-3/283 dated the 11/7/16 vide which application from M/s Dhanuka Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ceftibuten USP/EP/BP/IP/JP Powder**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	GHYH (3-OH cephem)	2.977kg
2	Sodium borohydride	0.2108kg
3	Methane sulfonyl chloride	0.968kg
4	Phosphorus pentachloride	1.8515kg
5	Diethylamine	0.868kg
6	Trimethylamine	3.214kg
7	Amisol	6.9448kg
8	Ethyl 4-chloro acetoacetate	1.82kg
9	50% benzyl chloroformate	5.0038kg
10	Prenol	3.114kg
11	Methyl-3-methoxy acrylate	1.62kg
12	Tetra butyl ammonium bromide	0.04776kg
13	Activated carbon	0.200kg
14	DL-malic acid	7.1802kg
15	Phosphorus oxychloride	0.7646kg
16	Sodium methoxide	1.3409kg
17	Acetic acid	5.4957kg
18	Pyridine	0.8438kg
19	Thio-urea	1.0081kg
20	Methane sulfonic acid	0.913kg
21	Aluminium chloride	2.388kg
22	Methylene chloride	80.51kg
23	Methanol	37.83kg
24	N,N-Dimethyl formamide	21.01kg

25	Ethyl acetate	1.86kg
26	Acetonitrile	9.90kg
27	Acetone	0.88kg
28	Toluene	10.40kg
29	ethanol	1.09kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

17 342

F. No.35011/177/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1861/AM-16/DES-3/233 dated the 8/7/16 vide which application from M/s Granules Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2S,5R)-5-fluorocytosine-1-yl-[1,3]-oxathiolane-2-carboxylic acid menthyl ester (FCE)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Glyoxalic acid 50%	0.68kg
2	Cyclohexane	1.227kg
3	2,5-dihydroxy-1,4-dithiane	0.28kg
4	5-fluoro cytosine	0.50kg
5	Methylene chloride	3.671kg
6	Hexamethyl disilazane	0.53kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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360

Case No.:25/8/82- ALC4/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date:12/82- ALC4/2014 10.12.2014	Status: Approved
HQ File :01/82/050/00689/AM15/	RLA File :09/24/040/00117/AM15/	Lic.No/Date:0910060289 29.05.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/64/2013-Ch. II dated 11.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Export product	Export Quantity	S.No.	Import items	Quantity Allowed
SODIUM ASCORBYL PHOSPHATE OR C-VITE	1 kg	1	L-ASCORBATE 2-PHOSPHATE 35% OR CALCIUM ASCORBYL PHOSPHATE	1.94 kg
		2	METHANOL	3.00 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No. B 38	M/s. Vivimed Labs Limited			
Meeting no. 4/AM 13 dated 16.5.2013.	F. No. 01/82/50/00284/AM 13/DES III			
R.A File No. 09/24/40/646/AM 12	Advance Licence No. 0910051917 dated 28.3.2012			
Decision: In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/138/2011-Ch. II dated 27.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Piroctone Olamine or Vipirox	1 kg	1	3,3-Di Methyl Acrylic Acid	1.125 kg
		2.	Isononanoyl Chloride or 3, 5,5-Trimethyl Haxanyl Chloride	1.544 kg
		3.	Hydroxylamine Hydro Chloride	1.224 kg
		4.	Methanol	2.155 kg
		5.	Di Chloro Methane (MDC)	0.700 kg
		6.	Ethylene Di Chloride (EDC)	1.750 kg
		7.	Toluene	0.350 kg
		8.	Hydro Quinone	0.112 kg
RA may take appropriate action as per the decision of Norms Committee.				

F. No.35011/155/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5 September, 2016

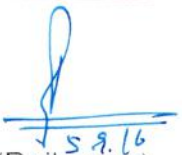
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/185/AM-17/DES-3/183 dated the 4/7/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Metoprolol Tartrate Tablets USP 25mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Metoprolol tartrate	25.50mg
2	Magnesium stearate	1.49mg
3	Microcrystalline cellulose (avicel 102)	75.21mg
4	Croscarmellose sodium	11.92mg
5	Lactose anhydrous	33.62mg
6	Closure 38mm CRC	Relevant, as per packing policy

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

(1)
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F. No.35011/155/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/187 & 184/AM-17/DES-3/193 & 182 dated the 4/7/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Metoprolol Tartrate Tablets USP 50mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Metoprolol tartrate	51.0mg
2	Magnesium stearate	2.10mg
3	Microcrystalline cellulose (avicel 102)	95.4mg
4	Croscarmellose sodium	16.8mg
5	Lactose anhydrous	30.67mg
6	Closure 38mm CRC	Relevant, as per packing policy

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/78/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Cadila Healthcare Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/46/AM-17/DES-3/73 dated the 10/5/16 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Minocin Hcl (modified release) 100mg capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Minocycline hcl dihydrate	118.163mg/capsule

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/206/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Dhanuka Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/207/AM-17/DES-3/303 dated the 13/7/2016 vide which application from M/s Dhanuka Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefditoren Pivoxil USP/IP/BP/JP/EP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call complete technical details as per appendix-33.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/201/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Morepen Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/205/AM-17/DES-3/290 dated the 11/7/16 vide which application from M/s Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rosuvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Tert-butyl-2-((4R,6S)-6-((E)-2-(4-(4-fluoro phenyl) -6-isopropyl-2-[N-methyl (methyl sulfonyl) amino] pyrimidin-5-yl) vinyl) -2,2-dimethyl-1,3-dioxane-4-yl) acetate	1.425kg
2	Methanol	2.53kg
3	Tert-butyl methyl ether	0.79kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

Case No.:8/2/82-ALC4/2013	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:8/82- ALC4/2013 11.07.2013	Status:Case Approved	
HQ File :01/82/050/00008/AM14/	RLA File :03/95/040/01043/AM11/	Lic.No/Date:0310623747 28.03.2011	Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/81/2012/Ch. II dated 1.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Item of export	Qty	S.No	Item of import	Qty allowed
L Acid Or N-Ethyl-1,8-Naphtho Lactum	1 kg		1,8-Naphtho Lactum or 1-8, Naphthostyryl)	1.260kg
RA may take appropriate action as per the decision of Norms Committee.				

F. No.35011/185/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Kopran Research Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/316/AM-17/DES-3/277 dated the 8/7/2016 vide which application from M/s Kopran Research Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pregabalin**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical details as per appendix-33 showing mol. Weight and % yield on molar basis for each step of manufacturing process.
 2. Past production vis-à-vis actual consumption of imported inputs duly certified by Central Excise Authorities.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/154/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/182 & 183/AM-17/DES-3/184 & 186 dated the 4/7/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gabapentin Tablets USP 800mg & 600mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of master-batch formula from the firm duly authenticated by their Q.C. incharge.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11/4/14

F. No.35011/161/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5 September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/229/AM-17/DES-3/251 dated the 8/7/16 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Etoposide injections 100mg/5ml, 200mg/10ml, 500mg/25ml, 1000mg/50ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1 No. injection			
		100mg	200mg	500mg	1000mg
1	Etoposide	110mg	220mg	525mg	1050mg
2	Dehydrated alcohol	1.525ml	3.05ml	7.625ml	15.25ml
3	Glass vials	Relevant, as per packing policy			
4	Rubber stopper				

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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01/82/171/224/AM(7)

INTAS PHARMACEUTICALS LIMITED

D = 7/9/2

Corporate Office : 2nd Floor, Chinubhai Centre, Ashram Road, Ahmedabad - 380 009. INDIA
Tel. : 079-26576655 Fax : 079-26578862 Website : www.intaspharma.com CIN - U24231GJ1985PLC007866

Factory : Plot No. 457, 458, Vill. - Matoda, Bavla Road, Tal. : Sanand, Dist. - Ahmedabad. Pin-382 210.

IPL/Norms Committee/ 2016-2017

July 30, 2016

IEC NO : 0896004341

To,
The Directorate General of Foreign Trade,
Udyog Bhavan,
New Delhi - 110 001

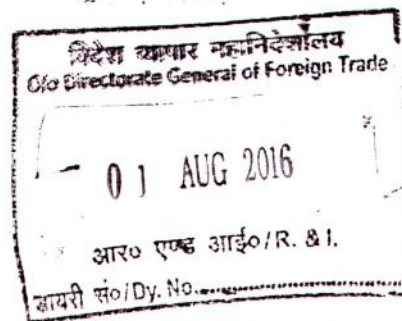
01/8450/165/AM/2

Sub: No requirement of AD Hoc norms

✓ HQ File No. 01/82/050/00165/AM17

Ref: RLA File No.08/24/040/00086/AM17

Advance Licence No.0810138080 dated 02.06.2016



Dear Sir,

Please note that we have applied our above said advance licence no. in 4.7.1. So, there is Please note that our case has been deferred by your good office in Meeting no. 6/82-ALC4/2016 dtd. 14.06.2016 vide case no. 3/6/82-alc4/2016. But we have applied our above said advance licence no. in 4.7.1. So, there is no need for fixation of norms.

We are attaching herewith copy of advance licence with relevant base norms for your ready reference.

Hope this is self explanatory.

Thanking you,

Yours faithfully,
For, INTAS PHARMACEUTICALS LTD

AUTHORISED SIGNATORY

Encl : As Above

Dy. 344
08.09.2016

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428

INTAS

01/82/171/225/AM17

INTAS PHARMACEUTICALS LIMITED

P- 7/9/2016

Corporate Office : 2nd Floor, Chinubhai Centre, Ashram Road, Ahmedabad - 380 009, INDIA
Tel. : 079-26576655 Fax : 079-26578862 Website : www.intaspharma.com CIN - U24231GJ1985PLC007866

Factory : Plot No. 457, 458, Vill. - Matoda, Bavla Road, Tal. : Sanand, Dist. - Ahmedabad. Pin-382 210.

IPL/Norms Committee/ 2016-2017

July 30, 2016

IEC NO : 0896004341

To,
The Directorate General of Foreign Trade,
Udyog Bhavan,
New Delhi - 110 001

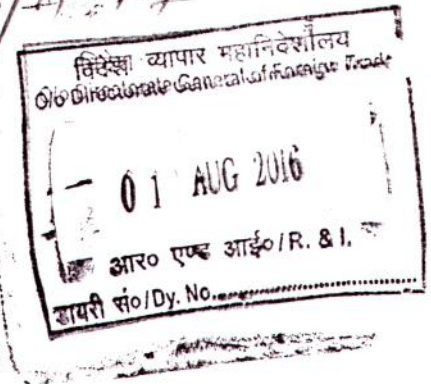
01/8454/166/AM17

Sub: No requirement of AD Hoc norms

✓ HQ File No. 01/82/050/00166/AM17

Ref: RLA File No.08/24/040/00089/AM17

Advance Licence No.0810138086 dated 02.06.2016



Dear Sir,

Please note that our case has been deferred by your good office in Meeting no. 6/82-ALC4/2016 dtd. 14.06.2016 vide case no. 4/6/82-alc4/2016. But we have applied our above said advance licence no. in 4.7.1. So, there is no need for fixation of norms.

We are attaching herewith copy of advance licence with relevant base norms for your ready reference.

Hope this is self explanatory.

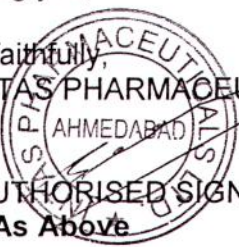
Thanking you,

Yours faithfully,

For, INTAS PHARMACEUTICALS LTD

AUTHORISED SIGNATORY

Encl : As Above



08-09-2016

11/11/16
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F. No.35011/182/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s IPCA Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/329/AM-17/DES-3/261 dated the 8/7/16 vide which application from M/s IPCA Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Allopurinol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended For 1kg Export
1	3-amino pyrazole carboxamide hemisulphate	1.538kg
2	Formamide	1.50kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

11/463

F. No.35011/151/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s U Square Life Sciences (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/190/AM-17/DES-3/185 dated the 4/7/16 vide which application from M/s U Square Life Sciences (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clindamycin injection 600mg/4ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Clindamycin phosphate	784.22mg/vial

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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469,499

Case No.:7/4/82-ALC4/2014	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:6/82- ALC4/2014 29.08.2014	Status: Approved
HQ File :01/82/050/00255/AM15/	RLA File :03/95/040/00756/AM14/	Lic.No/Date:0310767056 21.01.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/117/2011-Ch. II dated 05.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
ISO PROPYL 2-BROMO ISOBUTYRATE (2-BROMO ISOBUTYRATE D ISOPROPYL / 2-BROMO ISO BUTYRIC ISO PROPYL ESTER)	1 kg	1	ISO BUTYRIC ACID	0.701 kg
		2.	HYDROBROMIC ACID 48%	1.34 kg
		3.	ISO PROPANOL	1.078 kg

RA may take appropriate action as per the decision of Norms Committee.

400

Case No.:204/33/82-ALC4/2012	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:33/82-ALC4/2012 21.03.2013	Status:Case Approved	
HQ File :01/82/050/01351/AM13/	RLA File :03/95/040/00483/AM12/	Lic.No/Date:0310723312 07.02.2013	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 8/82 dated 22.5.2012, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
1-Bromo-6-Chlorohexane	1 kg	1.	1,6 Hexandiol	0.878 kg
		2.	Hydrobromic Acid 48%	3.014 kg
RA may take appropriate action as per the decision of Norms Committee.				

481, ¹¹483, 487

Case No.:33/18/82-ALC4/2012	Party Name:NEOGEN . CHEMICALS LIMITED	Meet No/Date:21/82- ALC4/2012 04.10.2012	Status:Case Approved
HQ File :01/82/050/00528/AM13/	RLA File :03/95/040/00119/AM13/	Lic.No/Date:0310699983 27.06.2012	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/117/2011-Ch. II dated 12.9.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
1-Bromo-5-Chloropentane	1 kg	1.	1,5-Pentanediol	1.562 kg
		2.	Hydrobromic Acid 48%	2.533 kg

RA may take appropriate action as per the decision of Norms Committee.

400

Case No.:204/33/82-ALC4/2012	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:33/82-ALC4/2012 21.03.2013	Status:Case Approved	
HQ File :01/82/050/01351/AM13/	RLA File :03/95/040/00483/AM12/	Lic.No/Date:0310723312 07.02.2013	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 8/82 dated 22.5.2012, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
1-Bromo-6-Chlorohexane	1 kg	1.	1,6 Hexandiol	0.878 kg
		2.	Hydrobromic Acid 48%	3.014 kg
RA may take appropriate action as per the decision of Norms Committee.				

M. No. 11 Sl. 481

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Case No.:32/8/82-ALC4/2012	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:20/82- ALC4/2012 20.09.2012	Status:Case Approved	
HQ File :01/82/050/00224/AM13/	RLA File :03/95/040/00950/AM12/	Lic.No/Date:0310687494 22.03.2012	Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/117/2011-Ch. II dated 12.9.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
1-Bromo-5-Chloropentane	1 kg	1.	1,5 Pentanediol	1.562 kg
		2.	Hydrobromic Acid 48%	2.533 kg
RA may take appropriate action as per the decision of Norms Committee.				